List of Latest updates on SCC OnLine Web Edition.

January 30

2024

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court, High Courts, Tribunals and Statutes

Supreme Court

```
Krishan v. State of Haryana, (Abhay S. Oka and Ujjal Bhuyan, JJ.), 2024 SCC OnLine SC 70
```

Pramila v. State of Chhattisgarh, (Abhay S. Oka and Sanjay Karol, JJ.), 2023 SCC OnLine SC 1765

Sanjay Kundu v. Registrar General, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), 2024 SCC OnLine SC 69

Shadakshari v. State of Karnataka, (Abhay S. Oka and Pankaj Mithal, JJ.), <u>2023 SCC OnLine SC</u> <u>1766</u>

Shadakshari v. State of Karnataka, (Abhay S. Oka and Rajesh Bindal, JJ.), <u>2023 SCC OnLine SC</u> <u>1764</u>

State of Assam v. Binod Kumar, (Aniruddha Bose and Sudhanshu Dhulia, JJ.), 2023 SCC OnLine SC 1763

Allahabad High Court

Abhay Traders v. CCT, (Siddhartha Varma and Arun Kumar Singh Deshwal, JJ.), 2023 SCC OnLine All 437

Anand Bhushan Singh v. National Highway Authority of India, (Manoj Kumar Gupta, A.C.J. and Kshitij Shailendra, J.), 2024 SCC OnLine All 188

Anshu Gaur v. State of U.P., (Subhash Vidyarthi, J.), 2024 SCC OnLine All 144

Anupam Singh v. State of U.P., (Jyotsna Sharma, J.), 2024 SCC OnLine All 156

Arun v. State of U.P., (Sameer Jain, J.), 2024 SCC OnLine All 151

Ashish Verma v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2024 SCC OnLine All 154

Babulal v. Union of India, (Manoj Kumar Gupta, A.C.J. and Kshitij Shailendra, J.), 2024 SCC OnLine All 190

Bhabhuti v. Consolidation Officer, (Dinesh Pathak, J.), 2024 SCC OnLine All 170

Brij Mohan v. State of U.P., (Subhash Vidyarthi, J.), 2024 SCC OnLine All 143

Chandrabhan Yadav v. State of U.P., (Manoj Kumar Gupta, A.C.J. and Kshitij Shailendra, J.), 2024 SCC OnLine All 182

Charu Chug v. Madhukar Chugh, (Vivek Kumar Birla and Donadi Ramesh, JJ.), 2024 SCC OnLine All 158

Dhananjay Singh v. *National Highway Authority of India*, (Manoj Kumar Gupta, A.C.J. and Kshitij Shailendra, J.), <u>2024 SCC OnLine All 186</u>

Dinesh Gupta v. State of U.P., (Umesh Kumar, J.), 2022 SCC OnLine All 1303

Eastern Machine Bricks & Tiles Industries v. State of U.P., (Shekhar B. Saraf, J.), 2024 SCC OnLine All 191

Furkan Ahmad v. State of U.P., (Sameer Jain, J.), 2024 SCC OnLine All 150

Ganga Sagar Yadav v. Dulari, (Alok Mathur, J.), 2024 SCC OnLine All 180

Govind Raman Tripathi v. State of U.P., (Manjive Shukla, J.), 2024 SCC OnLine All 165

Jaishree v. State of U.P., (Yogendra Kumar Srivastava, J.), 2024 SCC OnLine All 161

Jaishree v. State of U.P., (Yogendra Kumar Srivastava, J.), 2024 SCC OnLine All 162

Kalavati Devi v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 176

Kalika Singh v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 177

```
Kamlesh Yadav v. State of U.P., (Rajesh Singh Chauhan, J.), 2024 SCC OnLine All 147
Kamlesh Yadav v. State of U.P., (Manoj Kumar Gupta, A.C.J. and Kshitij Shailendra, J.), 2024 SCC
   OnLine All 185
Keshav Ugan Jha v. State of U.P., (Subhash Vidyarthi, J.), 2024 SCC OnLine All 141
Kutumb Marketing Co. v. State of U.P., (Manoj Bajaj, J.), 2024 SCC OnLine All 142
Mahesh Chandra Agarwal v. Rent Tribunal, (Alok Mathur, J.), 2024 SCC OnLine All 168
Mohd. Aslam v. Ram Feran, (Rajesh Singh Chauhan, J.), 2024 SCC OnLine All 157
Mohd. Zakir v. Project Director, (Manoj Kumar Gupta, A.C.J. and Kshitij Shailendra, J.), 2024 SCC
   OnLine All 187
Mohit Kumar v. State of U.P., (Subhash Vidyarthi, J.), 2024 SCC OnLine All 139
Naimullah Sheikh v. State of U.P., (Jyotsna Sharma, J.), 2024 SCC OnLine All 163
Nitin Tiwari v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2024 SCC OnLine All 146
Pooja Yadav v. State of U.P., (Shamim Ahmed, J.), 2024 SCC OnLine All 159
Prabhagiya Nideshak Van v. Van. Evam Sangik Vanki Karmachari, (Alok Mathur, J.), 2024 SCC
   OnLine All 179
Prashant Singh v. State of U.P., (Subhash Vidyarthi, J.), 2024 SCC OnLine All 140
Pushpa Devi v. National Highway Authority of India, (Manoj Kumar Gupta, A.C.J. and Kshitij
   Shailendra, J.), 2024 SCC OnLine All 189
Rajansh Marble House v. CCT, (Abdul Moin, J.), 2024 SCC OnLine All 164
Ram Keval v. Director of Consolidation, (Saurabh Lavania, J.), 2024 SCC OnLine All 169
Ram Murti Sharma v. VII Addl. District Judge, (Shamim Ahmed, J.), 2024 SCC OnLine All 152
Ram Narayan Mahavidyalaya v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 171
Ravi Shanker Dwivedi v. Union of India, (J.J. Munir, J.), 2024 SCC OnLine All 167
Sanatan Singh v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 174
Sanjay Agarwal v. Rahul Agarwal, (Alok Mathur, J.), 2024 SCC OnLine All 149
Sanno v. State of U.P., (Surendra Singh-I, J.), 2024 SCC OnLine All 155
Santosh Kumar v. State of U.P., (Subhash Vidyarthi, J.), 2024 SCC OnLine All 145
Satroopa v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 172
Satyendra Singh v. State of U.P., (Manjive Shukla, J.), 2024 SCC OnLine All 166
Saurabha Srivastava v. State of U.P., (Abdul Moin, J.), 2024 SCC OnLine All 181
Shikha Verma v. State of U.P., (Saral Srivastava, J.), 2024 SCC OnLine All 184
Shishir Gupta v. State of U.P., (Mayank Kumar Jain, J.), 2024 SCC OnLine All 148
Shiv Shankar v. National Highway Authority of India, (Manoj Kumar Gupta, A.C.J. and Kshitij
   Shailendra, J.), 2024 SCC OnLine All 183
Shyam Dei v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 175
Sumit v. State of U.P., (Anjani Kumar Mishra and Arun Kumar Singh Deshwal, JJ.), 2024 SCC
   OnLine All 153
Surendra Pratap Singh v. State of U.P., (Alok Mathur, J.), 2024 SCC OnLine All 178
Vaishali Mishra v. State of U.P, (Shamim Ahmed, J.), 2024 SCC OnLine All 160
Virju v. State of U.P., (Dinesh Pathak, J.), 2024 SCC OnLine All 173
```

Andhra Pradesh High Court

```
Ashok Bandaru v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 122
B. Ramasatya Seshadri v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 131
Baliga Sivaparvathi v. State of A.P., (Kiranmayee Mandaya, J.), 2024 SCC OnLine AP 130
Bandela Arun Kumar v. State of A.P., (Sumathi Jagadam, J.), 2024 SCC OnLine AP 121
Bode Ramachandra Yadav v. State of A.P., (Sumathi Jagadam, J.), 2024 SCC OnLine AP 127
Bondada Manikyam Guptha v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 123
Kukkamalla Nagamma v. State of A.P., (Sumathi Jagadam, J.), 2024 SCC OnLine AP 124
Mahalakshmi Aqua Feeds & Needs v. Union of India, (Ravi Cheemalapati and Sumathi Jagadam, JJ.),
   2024 SCC OnLine AP 129
Mahalakshmi Aqua Feeds & Needs v. Union of India, (Ravi Cheemalapati and Sumathi Jagadam, JJ.),
   2024 SCC OnLine AP 137
Malepati Radharam v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 128
Meda Sai Charan v. State of A.P., (Ravi Cheemalapati and Sumathi Jagadam, JJ.), 2024 SCC OnLine
   AP 134
Nadella Naga Rani v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 135
Papana Satyavathi v. State of A.P., (Sumathi Jagadam, J.), 2024 SCC OnLine AP 126
Pavitra Foam Products v. Union of India, (Ravi Cheemalapati and Sumathi Jagadam, JJ.), 2024 SCC
   OnLine AP 136
```

Prathuri Joshrani v. State of A.P., (Sumathi Jagadam, J.), <u>2024 SCC OnLine AP 125</u>

Pulagala Satyavathi v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 141

Shaik Shabbir Basha v. State of A.P., (Sumathi Jagadam, J.), 2024 SCC OnLine AP 133

Sri Satyanarayana Swamy Agro Enterprises v. State of A.P., (Ravi. Cheemalapati, J.), <u>2024 SCC</u> OnLine AP 132

Valluri Subba Rao v. State of A.P., (Ravi Cheemalapati, J.), 2024 SCC OnLine AP 139

VPPRN Prasada Rao v. State of A.P., (Ravi Cheemalapati, J.), 2024 SCC OnLine AP 138

Yalla Ramanamma v. State of A.P., (Kiranmayee Mandava, J.), 2024 SCC OnLine AP 140

Bombay High Court

Vedanta Ltd. v. CIT, (K.R. Shriram and Firdosh P. Pooniwalla, JJ.), 2023 SCC OnLine Bom 1349

Calcutta High Court

```
Ahindra Nath Roy v. State of W.B., (Amrita Sinha, J.), 2024 SCC OnLine Cal 584

Aloke Kr. Paul v. Commr. (CGST), (Amrita Sinha, J.), 2024 SCC OnLine Cal 556

Amaresh Panda v. Probodh Kr. Panda, (Prasenjit Biswas, J.), 2024 SCC OnLine Cal 550

Amersha Yadav v. Union of India, (Shampa Sarkar, J.), 2024 SCC OnLine Cal 598

Amlan Halder v. State of W.B., (Aniruddha Roy, J.), 2024 SCC OnLine Cal 574

Angles Vinimay (P) Ltd. v. Commr. of State Tax, (Md. Nizamuddin, J.), 2024 SCC OnLine Cal 596

Anirban Tewari v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 605
```

```
Arabinda Sarkar v. Calcutta Municipal Corpn., (Saugata Bhattacharyya, J.), 2024 SCC OnLine Cal
Asim Kumar Datta v. State of W.B., (Aniruddha Roy, J.), 2024 SCC OnLine Cal 578
Bayleaf Inn v. Lt. Governor, (Tirthankar Ghosh, J.), 2024 SCC OnLine Cal 566
Bharat Kolkata Container Terminals (P) Ltd. v. Union of India, (Shampa Dutt (Paul), J.), 2024 SCC
   OnLine Cal 554
Dharmendra Rai v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 609
Dilip Kumar Ghosh v. State of W.B., (Saugata Bhattacharyya, J.), 2024 SCC OnLine Cal 560
Gloster Ltd. v. Commr., (Md. Nizamuddin, J.), 2024 SCC OnLine Cal 586
Heramba Nath Chakraborty v. State of W.B., (Aniruddha Roy, J.), 2024 SCC OnLine Cal 588
IDBI Bank v. DM, South 24 Parganas, (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 606
Jagadish Prasad Kanu v. Official Liquidator HC, (Sabyasachi Bhattacharyya, J.), 2024 SCC
   OnLine Cal 608
JK Builders v. Union of India, (Moushumi Bhattacharya, J.), 2024 SCC OnLine Cal 594
K. Jairam v. Chairperson, (Tirthankar Ghosh, J.), 2024 SCC OnLine Cal 576
Manik Chandra Bhowmik v. State of W.B., (Amrita Sinha, J.), 2024 SCC OnLine Cal 555
Manoranjan Manna v. State of W.B., (Jay Sengupta, J.), 2024 SCC OnLine Cal 573
Manoranjan Mistry v. Lieutenant Governor, (Tirthankar Ghosh, J.), 2024 SCC OnLine Cal 590
Masrur Alam v. State of W.B., (Md. Nizamuddin, J.), 2024 SCC OnLine Cal 577
Mohd. Solaman Gharami v. State of W.B., (Aniruddha Roy, J.), 2024 SCC OnLine Cal 597
N. Vasanthi v. Andaman & Nicobar Administration, (Shampa Sarkar, J.), 2024 SCC OnLine Cal 593
Narayan Kundu v. Kolkata Municipal Corpn., (Saugata Bhattacharyya, J.), 2024 SCC OnLine Cal
   <u>567</u>
Nilanjan Mitra v. State of W.B., (Jay Sengupta, J.), 2024 SCC OnLine Cal 569
Nurnabi Mondal v. State of W.B., (Jay Sengupta, J.), 2024 SCC OnLine Cal 575
Paharpur Cooling Towers Ltd. v. Director General of Foreign Trade, (Md. Nizamuddin, J.), 2024
   SCC OnLine Cal 587
Pandit Iswarchandra Vidyasagar P.T.T. & B. Ed. College v. Baba Saheb Ambedkar Education
   University, (Kausik Chanda, J.), 2024 SCC OnLine Cal 570
Prashant Mehra v. Union of India, (Md. Nizamuddin, J.), 2024 SCC OnLine Cal 610
Pravash Mallick v. Andaman & Nicobar Administration, (Shampa Sarkar, J.), 2024 SCC OnLine
   Cal 589
Prerna Chopra v. Union of India, (Bivas Pattanayak, J.), 2023 SCC OnLine Cal 6483
Priyadarshini Sen v. State of W.B., (Kausik Chanda, J.), 2024 SCC OnLine Cal 565
Purbahna Assn. of Apartment Owners v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2024 SCC
   OnLine Cal 607
Purbasha Saren v. State of W.B., (Amrita Sinha, J.), 2024 SCC OnLine Cal 583
Rabi Shankar Pandey v. Union of India, (Saugata Bhattacharyya, J.), 2024 SCC OnLine Cal 562
Rajak v. Calcutta Electric Supply Corpn. Ltd., (Md. Nizamuddin, J.), 2024 SCC OnLine Cal 579
Ramchandra Prasad v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 557
Ranjit Das, In re, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2024 SCC OnLine Cal 551
```

```
RS Fuel (P) Ltd. v. Ankit Metal & Power Ltd., (Moushumi Bhattacharya, J.), 2024 SCC OnLine Cal 549
```

Rupa Roy v. Commr. of State Tax, (Md. Nizamuddin, J.), 2024 SCC OnLine Cal 595

S. Arulappan v. Union of India, (Shampa Sarkar and Tirthankar Ghosh, JJ.), <u>2024 SCC OnLine Cal</u> <u>563</u>

Samapti Ghosh v. W.B. Council of Higher Secondary Education, (Aniruddha Roy, J.), <u>2024 SCC</u> OnLine Cal 585

Sarat Chandra Teacher Training Institute v. Baba Saheb Ambedkar Education University, (Kausik Chanda, J.), 2024 SCC OnLine Cal 571

Sardar Lalu Singh v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 604

Satabdi Biswas v. State of W.B., (Kausik Chanda, J.), 2024 SCC OnLine Cal 564

Shashi Subba v. State of W.B., (Kausik Chanda, J.), 2024 SCC OnLine Cal 591

Shila Sohani v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 603

Shyam Bihari Mishra v. Calcutta Electric Supply Corpn. Ltd., (Sabyasachi Bhattacharyya, J.), 2024 SCC OnLine Cal 601

Siraj Khan v. State of W.B., (Saugata Bhattacharyya, J.), 2024 SCC OnLine Cal 558

Soma Roy v. State of W.B., (Biswajit Basu, J.), 2024 SCC OnLine Cal 561

Somai Kisku v. W.B. State Electricity Distribution Co. Ltd., (Sabyasachi Bhattacharyya, J.), <u>2024</u> SCC OnLine Cal 602

State v. Ajay Sarkar, (Shampa Sarkar and Tirthankar Ghosh, JJ.), 2024 SCC OnLine Cal 553

State v. Deepak Biswas, (Shampa Sarkar and Tirthankar Ghosh, JJ.), 2024 SCC OnLine Cal 552

Steffy Francisca D Souza v. Union of India, (Shampa Sarkar, J.), 2024 SCC OnLine Cal 568

Sukla Bose v. State of W.B., (Jay Sengupta, J.), 2024 SCC OnLine Cal 559

Sumit Karmakar v. Andaman & Nicobar Administration, (Shampa Sarkar, J.), <u>2024 SCC OnLine</u> Cal 592

Talandu MR & NC Mohanta College v. Baba Saheb Ambedkar Education University, (Kausik Chanda, J.), 2024 SCC OnLine Cal 572

Tripti Goswami v. Punjab National Bank, (Sabyasachi Bhattacharyya, J.), <u>2024 SCC OnLine Cal</u> 600

U. Logesh v. Union of India, (Shampa Sarkar, J.), 2024 SCC OnLine Cal 599

Uday Sankar Neogi v. *State Public Information Officer*, (Amrita Sinha, J.), <u>2024 SCC OnLine Cal</u> <u>581</u>

Uday Sankar Neogi v. State Public Information Officer, (Amrita Sinha, J.), <u>2024 SCC OnLine Cal</u> <u>582</u>

Chhattisgarh High Court

Suman Sharma v. State of Chhattisgarh, (Sanjay K. Agrawal and Sachin Singh Rajput, JJ.), 2024 SCC OnLine Chh 416

Delhi High Court

A.V. Prem Nath v. State (NCT of Delhi), (Amit Sharma, J.), 2024 SCC OnLine Del 369

```
Aashish Gupta v. Union of India, (C. Hari Shankar, J.), 2024 SCC OnLine Del 393
ABC v. State (NCT of Delhi), (Navin Chawla, J.), 2024 SCC OnLine Del 364
Air India Ltd. v. All India Aircraft Engineers Assn., (Manmohan, A.C.J. and Tushar Rao Gedela, J.),
   2024 SCC OnLine Del 381
Ajay Budaniya v. Union of India, (V. Kameswar Rao and Saurabh Banerjee, JJ.), 2024 SCC OnLine
   Del 408
Angoori Devi v. Jagdish, (C. Hari Shankar, J.), 2024 SCC OnLine Del 389
Ankit Bhati v. State (NCT of Delhi), (Suresh Kumar Kait and Manoj Jain, JJ.), 2024 SCC OnLine Del
Arjun Kansal v. Ajit Singh Bagga, (Prathiba M. Singh, J.), 2024 SCC OnLine Del 375
Armaan Khan v. State (NCT of Delhi), (Anoop Kumar Mendiratta, J.), 2024 SCC OnLine Del 357
Arnesh Shaw v. Union of India, (Prathiba M. Singh, J.), 2024 SCC OnLine Del 399
Arvinder Singh Sandhu v. Kawaljeet Singh Sandhu, (Shalinder Kaur, J.), 2024 SCC OnLine Del 362
Aryan Timber Store v. STO, (Sanjeev Sachdeva and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del
   400
Bhagirathi v. State (NCT of Delhi), (Tushar Rao Gedela, J.), 2024 SCC OnLine Del 413
Bharat Yadav v. State (NCT of Delhi), (Vikas Mahajan, J.), 2024 SCC OnLine Del 355
Bridgekala Luxurious Lifestyle Management (P) Ltd. v. Commr. (Delhi GST), (Sanjeev Sachdeva and
   Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 401
CIT v. Dart Infrabuild (P) Ltd., (Rajiv Shakdher and Girish Kathpalia, JJ.), 2023 SCC OnLine Del
   7382
CIT v. Emmsons International Ltd., (Manmohan and Manmeet Pritam Singh Arora, JJ.), 2022 SCC
   OnLine Del 2870
CIT v. Hellmann Worldwide Logistics India (P) Ltd., (Rajiv Shakdher and Girish Kathpalia, JJ.),
   2023 SCC OnLine Del 6157
CIT v. Soul Space Projects Ltd., (Rajiv Shakdher and Girish Kathpalia, JJ.), 2023 SCC OnLine Del
   7855
Court on its Own Motion v. Yogita Gupta, (Suresh Kumar Kait and Manoj Jain, JJ.), 2024 SCC
   OnLine Del 363
CPIO v. Girish Mittal, (Subramonium Prasad, J.), 2024 SCC OnLine Del 390
Dauphin Travel Marketing (P) Ltd. v. CIT, (Rajiv Shakdher and Girish Kathpalia, JJ.), 2023 SCC
   OnLine Del 3974
Deepak Aggarwal v. Gyan Chand, (Dharmesh Sharma, J.), 2024 SCC OnLine Del 360
Deepak Khosla v. Jyoti Wazir, (Rajiv Shakdher and Amit Bansal, JJ.), 2024 SCC OnLine Del 379
Delhi Tourism & Transportation Development Corpn. Ltd. v. Sunehari Bagh Construction (P) Ltd.,
   (Vibhu Bakhru and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 378
Deora Cable Natworks v. Den Network Ltd., (Subramonium Prasad, J.), 2024 SCC OnLine Del 394
Dharmesh Kumar v. Union of India, (V. Kameswar Rao and Saurabh Banerjee, JJ.), 2024 SCC
   OnLine Del 406
```

Directorate General of GST Intelligence v. Chaman Goel, (Amit Bansal, J.), 2024 SCC OnLine Del

Dhruv Kumar Sinha v. Raj Bala Tanwar, (Shalinder Kaur, J.), 2024 SCC OnLine Del 361

365

- Directorate General of GST Intelligence v. Jitender Kumar, (Amit Bansal, J.), <u>2024 SCC OnLine Del</u> <u>370</u>
- Directorate General of GST Intelligence v. Manish Goyal, (Amit Bansal, J.), <u>2024 SCC OnLine Del</u> <u>371</u>
- Ganesh Dass Khanna v. CIT, (Rajiv Shakdher and Girish Kathpalia, JJ.), 2023 SCC OnLine Del 7286
- Gurgaon Gramin Bank Workers Organization v. Union of India, (**Tushar Rao Gedela**, J.), <u>2024 SCC</u> OnLine Del 405
- Guru Nanak Public School v. Ruchi Malhotra, (Rekha Palli and Rajnish Bhatnagar, JJ.), 2024 SCC OnLine Del 383
- Incredible Unique Buildcon (P) Ltd. v. CIT, (Rajiv Shakdher and Girish Kathpalia, JJ.), 2023 SCC OnLine Del 6400
- Infinity Infomatic (P) Ltd. v. Commr. of Delhi Goods & Service Tax, (Vibhu Bakhru and Amit Mahajan, JJ.), 2023 SCC OnLine Del 8512
- Jai Sharma v. Ramwati, (Dharmesh Sharma, J.), <u>2024 SCC OnLine Del 359</u>
- Jeevan Lal Singhal v. State, (Navin Chawla, J.), 2024 SCC OnLine Del 368
- Jitender v. Union of India, (Rekha Palli and Rajnish Bhatnagar, JJ.), 2024 SCC OnLine Del 391
- Kent Ro Systems Ltd. v. Advertising Standards Council of India, (**Prathiba M. Singh**, J.), <u>2024 SCC</u> OnLine Del 376
- Khushal Singh v. State (NCT of Delhi), (Rajnish Bhatnagar, J.), 2024 SCC OnLine Del 356
- Kunaal Prasad v. Union of India, (Manmohan, A.C.J. and Manmeet Pritam Singh Arora, J.), 2024 SCC OnLine Del 385
- Laxmi Narain v. Vishal Moondhra, (Tara Vitasta Ganju, J.), 2024 SCC OnLine Del 387
- Lovelesh Singhal v. Commr., Delhi Goods & Services Tax, (Vibhu Bakhru and Amit Mahajan, JJ.), 2023 SCC OnLine Del 7662
- Maksood Ahmad v. State (NCT of Delhi), (Swarana Kanta Sharma, J.), <u>2024 SCC OnLine Del 418</u>
- Manju v. Shivprasad, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), 2024 SCC OnLine Del 386
- Mohd. Akil v. Mohd. Fareed, (Navin Chawla, J.), 2024 SCC OnLine Del 373
- Mukesh Saini v. Madan Lal Saini, (Manmohan, A.C.J. and Manmeet Pritam Singh Arora, J.), 2024 SCC OnLine Del 380
- Neena Yadav v. State (NCT of Delhi), (Tushar Rao Gedela, J.), 2024 SCC OnLine Del 411
- O.P. Sahni v. National Textile Corpn., (Chandra Dhari Singh, J.), 2024 SCC OnLine Del 395
- Ottimo Visuals v. Commr. of GST, (Vibhu Bakhru and Amit Mahajan, JJ.), 2023 SCC OnLine Del 5096
- Pinky Yadav v. State (NCT of Delhi), (Tushar Rao Gedela, J.), 2024 SCC OnLine Del 409
- Prajjwal Mishra v. Directorate of Education, (C. Hari Shankar, J.), 2024 SCC OnLine Del 404
- Prateek Chitkara v. CIT, (Rajiv Shakdher and Tara Vitasta Ganju, JJ.), 2023 SCC OnLine Del 8513
- Prateek Chitkara v. Union of India, (Prathiba M. Singh, J.), 2023 SCC OnLine Del 6104
- Premier SPG & WVG Mills (P) Ltd. v. Football Assn. Premier League Ltd., (Anish Dayal, J.), 2024 SCC OnLine Del 358
- R. Krishnamurthy & Co. v. MCD, (Subramonium Prasad, J.), 2024 SCC OnLine Del 397

```
Rakesh Roy v. Oxford University Press India, (Navin Chawla, J.), 2024 SCC OnLine Del 367
```

Ramesh Chander v. Commr. of Goods & Service Tax, (Sanjeev Sachdeva and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 410

Ratna Devi v. State (NCT of Delhi), (Suresh Kumar Kait and Manoj Jain, JJ.), 2024 SCC OnLine Del 414

Sanjeev Maggu v. Commr. of Customs, (Sanjeev Sachdeva and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 412

Santosh Kumar Gupta v. Commr., Delhi Goods & Services Tax Act, (Vibhu Bakhru and Amit Mahajan, JJ.), 2023 SCC OnLine Del 7694

Santradevi B.Ed. College v. National Council for Teacher Education, (C. Hari Shankar, J.), <u>2024</u> <u>SCC OnLine Del 407</u>

Sapna Paul v. Rohin Paul, (Amit Bansal, J.), 2024 SCC OnLine Del 372

Sarla Sharma v. Delhi Niwas CGHS Ltd., (Manmohan, A.C.J. and Manmeet Pritam Singh Arora, J.), 2024 SCC OnLine Del 402

Sebastian Thomas v. Vinculum Solutions (P) Ltd., (Neena Bansal Krishna, J.), 2024 SCC OnLine Del 382

Shailendra Pathak v. Union of India, (Vibhu Bakhru and Amit Mahajan, JJ.), 2024 SCC OnLine Del 384

Shibu Soren v. Lokpal of India, (Subramonium Prasad, J.), 2024 SCC OnLine Del 392

Shikha Gupta v. Anish Gupta, (Navin Chawla, J.), 2024 SCC OnLine Del 366

Shreya International v. Department of Trade & Taxes, (Sanjeev Sachdeva and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 396

Steamgen & Control System v. Canara Bank, (Manmohan, A.C.J. and Manmeet Pritam Singh Arora, J.), 2024 SCC OnLine Del 388

Subhash Nagar v. State, (Amit Mahajan, J.), 2024 SCC OnLine Del 354

Subhojit Chatterjee v. Union of India, (Tushar Rao Gedela, J.), 2024 SCC OnLine Del 398

SWI (India) (P) Ltd. v. Union of India, (Vibhu Bakhru and Amit Mahajan, JJ.), 2023 SCC OnLine Del 8511

Taha Taufiq v. Narcotics Control Bureau, (Rajnish Bhatnagar, J.), 2024 SCC OnLine Del 353

Taimoor Khan v. Union of India, (Suresh Kumar Kait and Manoj Jain, JJ.), 2024 SCC OnLine Del 416

Tata Sons (P) Ltd. v. Tushar Fulare, (Sanjeev Narula, J.), 2024 SCC OnLine Del 374

Tata Steel Ltd. v. CIT, (Rajiv Shakdher and Girish Kathpalia, JJ.), 2023 SCC OnLine Del 6987

Vijay Kumar Bansal v. Bhimsen Bansal, (Neena Bansal Krishna, J.), 2024 SCC OnLine Del 377

Vivek Kumar v. State (NCT of Delhi), (Jyoti Singh, J.), 2024 SCC OnLine Del 417

Yogendra Yadav v. Union of India, (V. Kameswar Rao and Saurabh Banerjee, JJ.), <u>2024 SCC</u> OnLine Del 403

Gauhati High Court

Vishal Udyog v. State of Assam, (Devashis Baruah, J.), 2023 SCC OnLine Gau 3696

Gujarat High Court

- Adani Power Maharashtra Ltd. v. CIT, (Ashutosh Shastri and J.C. Doshi, JJ.), 2023 SCC OnLine Guj 4888
- CIT v. Aditya Coke (P) Ltd., (Biren Vaishnav and Mauna M. Bhatt, JJ.), 2023 SCC OnLine Guj 4890 CIT v. Jigar Jashwantlal Shah, (Biren Vaishnav and Bhargav D. Karia, JJ.), 2023 SCC OnLine Guj 4889
- Himgiri Mining & Projects v. National Faceless Assessment Centre, (Biren Vaishnav and Bhargav D. Karia, JJ.), 2023 SCC OnLine Guj 4891

Himachal Pradesh High Court

Narayan Dutt v. State of H.P., (Bipin Chander Negi, J.), 2024 SCC OnLine HP 120

Jharkhand High Court

Aditya Tiwari & Associates (P) Ltd. v. State of Jharkhand, (Sujit Narayan Prasad, J.), 2023 SCC OnLine Jhar 3387

Ajay Kumar v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3416

Ajay Prakash v. State of Jharkhand, (Sujit Narayan Prasad, J.), 2023 SCC OnLine Jhar 3400

Anup Kumar v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 3393

Anurupam v. Union of India, (Sujit Narayan Prasad and Navneet Kumar, JJ.), 2023 SCC OnLine Jhar 3382

Arjun Pandey v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 3365

Arun Kumar Verma v. Union of India, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 3364

Babula Kumar Giri v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), <u>2023 SCC OnLine Jhar</u> <u>3369</u>

Bharatvarshiya Digamber Jain Tirthkshetra Committee v. State of Jharkhand, (Gautam Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3375

Binod Kumar v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3421

Chandra Sekhar Saw v. State of Jharkhand, (Subhash Chand, J.), 2024 SCC OnLine Jhar 74

Chandra Shekhar Dubey v. State of Jharkhand, (Gautam Kumar Choudhary, J.), <u>2023 SCC OnLine</u> <u>Jhar 3366</u>

Chotu v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 3392

Commr. of (CGST) v. Bihar Foundary & Casting Ltd., (Rongon Mukhopadhyay and Deepak Roshan, JJ.), 2023 SCC OnLine Jhar 3371

Dayanand Choubey v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3419

Digambar Prasad Mahto v. Jharkhand Urja Vikas Nigam Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3403

Dilip Singh v. State of Jharkhand, (Shree Chandrashekhar, A.C.J. and Anubha Rawat Choudhary, J.), 2024 SCC OnLine Jhar 76

Eastern Engineering Co. v. Jharkhand Industrial Area Development Authority, (Gautam Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3372

Food Corpn. of India v. Mohd. Shaukat Ali, (Anil Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3380

Fulmati Devi v. Bharat Coking Coal Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3414

```
Ganesh Rawani v. Madhusudan Rawani, (Sujit Narayan Prasad, J.), 2023 SCC OnLine Jhar 3359
Girdhari Yadav v. Bharat Coking Coal Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3415
Harendra Singh v. Bharat Coking Coal Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3396
Jaggu Rana v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2023 SCC OnLine Jhar 3376
K.Y.S. Manufacturers & Exporters (P) Ltd. v. Jharkhand Bijli Vitran Nigam Ltd., (Anubha Rawat
   Choudhary, J.), 2023 SCC OnLine Jhar 3373
Kanchan Dey v. School Education & Literacy Department, (Sanjaya Kumar Mishra, C.J. and Ananda
   Sen, J.), 2023 SCC OnLine Jhar 3383
Kanu Ram Nag v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3402
Kashi Nath Ojha v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3397
Lalan Choudhary v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3404
Lalit Niranjan Pradeep Bara v. State of Jharkhand, (Sujit Narayan Prasad, J.), 2023 SCC OnLine
   Jhar 3411
Madan Rajak v. Bharat Coking Coal Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3395
Megha Engineering & Infrastructure Ltd. v. State of Jharkhand, (Gautam Kumar Choudhary, J.),
   2023 SCC OnLine Jhar 3390
Mohd. Akbar Ansari v. State of Jharkhand, (Rajesh Shankar, J.), 2023 SCC OnLine Jhar 3407
Mohd. Nisar v. State of Jharkhand, (Rajesh Shankar, J.), 2023 SCC OnLine Jhar 3385
Musafir Saw v. State of Jharkhand, (Gautam Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3374
Nasim Sai v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 3394
National Insurance Co. Ltd. v. Samuel Soren, (Pradeep Kumar Srivastava, J.), 2024 SCC OnLine
   Jhar 77
Om Prakash Singh v. Bharat Coking Coal Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3420
Pankaj Kumar v. State of Jharkhand, (Sujit Narayan Prasad and Navneet Kumar, JJ.), 2023 SCC
   OnLine Jhar 3361
Prabhat Kumar Nayak v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3401
Pradip Kumar Modak v. Bharat Cocking Coal Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3398
Rabindra Gope v. State of Bihar, (Ratnaker Bhengra and Ambuj Nath, JJ.), 2023 SCC OnLine Jhar
   3360
Ragini Kumari v. State of Jharkhand, (Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.), 2023 SCC
   OnLine Jhar 3378
Ram Balam Jha v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3388
Ramdeo Prasad Yadav v. State of Jharkhand, (Rajesh Shankar, J.), 2023 SCC OnLine Jhar 3409
Rani Sati Coke (P) Ltd. v. Bharat Coking Coal Ltd., (Sanjaya Kumar Mishra, C.J. and Ananda Sen,
   J.), 2023 SCC OnLine Jhar 3379
Rishi v. State of Jharkhand, (Navneet Kumar, J.), 2023 SCC OnLine Jhar 3363
Ruby v. State of Jharkhand, (Rajesh Shankar, J.), 2023 SCC OnLine Jhar 3406
Rudra Narayan Ray v. Piyali Ray Chatterjee, (Subhash Chand, J.), 2024 SCC OnLine Jhar 75
Sachchidanand Prasad Bhagat v. State of Jharkhand, (Rajesh Shankar, J.), 2023 SCC OnLine Jhar
   3408
Sanjay Kumar v. New India Assurance Co. Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3418
```

```
Sanju Kumari v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3410
```

Santosh Lakra v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3417

Sarita Kumari v. State of Jharkhand, (Sujit Narayan Prasad, J.), 2023 SCC OnLine Jhar 3412

Sasti Charan Mandal v. State of Jharkhand, (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3405

Satyanarayan Jain v. State of Jharkhand, (Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.), 2023 SCC OnLine Jhar 3377

Satyendra Singh Kushwah v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 1567

Seema Rani v. State of Jharkhand, (Sujit Narayan Prasad, J.), 2023 SCC OnLine Jhar 3399

Shamshun Nehar v. Ranchi University, (Rajesh Shankar, J.), 2024 SCC OnLine Jhar 78

Shree Ayyappa Public School v. SAIL, (Gautam Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3386

Shree Ayyappa Public School v. SAIL, (Gautam Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3389

Subodh Kumar Jha v. State of Jharkhand, (Navneet Kumar, J.), 2023 SCC OnLine Jhar 3362

Sujit Kumar Chatterjee v. State of Jharkhand, (Shree Chandrashekhar, J.), <u>2023 SCC OnLine Jhar</u> 3391

Sunil Kumar Bhokta v. State of Jharkhand, (Ratnaker Bhengra, J.), 2023 SCC OnLine Jhar 3358 Sunil Tudu v. State of Jharkhand, (Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.), 2023 SCC

OnLine Jhar 3384

Surash Prasad v. Ibarkhand Uria Vikas Nigam Ltd. (S. N. Pathak, I.) 2023 SCC OnLine Ibar 3

Suresh Prasad v. Jharkhand Urja Vikas Nigam Ltd., (S.N. Pathak, J.), 2023 SCC OnLine Jhar 3413 Vishal Singh Sekhawat v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3367

Vishal Singh Shekhawat v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2023 SCC OnLine Jhar 3368

Yaqub Ansari v. Damodar Valley Corpn., (Shree Chandrashekhar and Anubha Rawat Choudhary, JJ.), 2023 SCC OnLine Jhar 3370

Ziaul Haque v. State of Jharkhand, (Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.), 2023 SCC OnLine Jhar 3381

Jammu and Kashmir High Court

Lupin Ltd. v. Union of India, (Pankaj Mithal, C.J. and Sindhu Sharma, J.), 2022 SCC OnLine J&K 1079

Kerala High Court

```
Abdul Wahdood P.V. v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 191

ABY Silvester Fernandez v. State of Kerala, (P.V. Kunhikrishnan, J.), 2023 SCC OnLine Ker 11053

Ajmal Shah v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 189

Anandhu K Shaji v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 194

Anurag M. v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 201

Bijoy K.P. v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 200
```

```
Bijumon Francis v. RTA, (Dinesh Kumar Singh, J.), 2023 SCC OnLine Ker 11070
Bright T. v. State of Kerala, (P.G. Ajithkumar, J.), 2023 SCC OnLine Ker 11052
C.S. Vasanthi v. P.K. Velayudhan, (C.S. Dias, J.), 2023 SCC OnLine Ker 11064
CTO v. Mohd. Abdul Rahiman, (A.K. Jayasankaran Nambiar and Mohammed Nias C.P., JJ.), 2023
   SCC OnLine Ker 11046
Dhanapalan v. State of Kerala, (P.V. Kunhikrishnan, J.), 2023 SCC OnLine Ker 11072
Dhanraj Trust v. SBI, (C. Jayachandran, J.), 2023 SCC OnLine Ker 11062
Dulsy Stephen v. Vironi Thomas, (V.G. Arun, J.), 2023 SCC OnLine Ker 11060
Eidhose P.E. v. State, (Basant Balaji, J.), 2023 SCC OnLine Ker 11066
Faizal v. State of Kerala, (Mohammed Nias C.P., J.), 2023 SCC OnLine Ker 11048
G. Lekshmi Priya v. N. Sivankutty, (Sathish Ninan, J.), 2023 SCC OnLine Ker 11061
Gireesh Kumar P.B. v. Karuvannoor Service Coop. Bank Ltd., (N. Nagaresh, J.), 2024 SCC OnLine
   Ker 206
Hakeem v. State of Kerala, (A. Badharudeen, J.), 2024 SCC OnLine Ker 202
Hindhu Aikya Vedi v. Malabar Devaswom Board, (Anil K. Narendran and G. Girish, JJ.), 2024 SCC
   OnLine Ker 205
K.K. Ambujakshan v. B. Andrew Prabhu, (Anil K. Narendran and G. Girish, JJ.), 2023 SCC OnLine
   Ker 11051
Lekshmi Enterprises v. Indian Bank, (Devan Ramachandran, J.), 2023 SCC OnLine Ker 11069
Liyon v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 187
Malathy K. v. Manappuram Home Finance Ltd., (N. Nagaresh, J.), 2023 SCC OnLine Ker 11067
Manulal v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 197
Mohd. Rishan v. State of Kerala, (P.V. Kunhikrishnan, J.), 2023 SCC OnLine Ker 11055
N. Venugopal v. State of Kerala, (A.J. Desai, C.J. and V.G. Arun, J.), 2023 SCC OnLine Ker 11065
Naveen Philip v. State of Kerala, (P.V. Kunhikrishnan, J.), 2023 SCC OnLine Ker 11057
Nithin Joseph v. State of Kerala, (P.V. Kunhikrishnan, J.), 2023 SCC OnLine Ker 11054
P.V. Sisupalan v. Corporation of Thiruvananthapuram, (Bechu Kurian Thomas, J.), 2023 SCC
   OnLine Ker 11071
Prince V. Elias v. Bibin Mary Abraham, (P.G. Ajithkumar and Anil K. Narendran, JJ.), 2023 SCC
   OnLine Ker 11063
Rajaiah v. State of Kerala, (Mohammed Nias C.P., J.), 2023 SCC OnLine Ker 11047
Raji Chandran v. State of Kerala, (P.V. Kunhikrishnan, J.), 2023 SCC OnLine Ker 11058
Ramesh C. v. South Indian Bank, (N. Nagaresh, J.), 2024 SCC OnLine Ker 204
Reghunath P. Menon v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 186
Rejeesh v. State of Kerala, (A. Muhamed Mustaque and Shoba Annamma Eapen, JJ.), 2024 SCC
   OnLine Ker 208
Rocky Jithin v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 198
```

Sarada v. State of Kerala, (Johnson John and P.B. Suresh Kumar, JJ.), 2024 SCC OnLine Ker 203

Sajil T. v. State of Kerala, (A. Muhamed Mustaque and Shoba Annamma Eapen, JJ.), 2024 SCC

Sanjay V.S. v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 196

OnLine Ker 207

```
Shibin Shaji v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 188
Sijo v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 190
Sony V.M. v. Union of India, (Raja Vijayaraghavan V., J.), 2023 SCC OnLine Ker 11068
Sushant Kumar v. State of Kerala, (Mohammed Nias C.P., J.), 2023 SCC OnLine Ker 11050
T.J. Thomas v. Food Inspector, (C.S. Dias, J.), 2023 SCC OnLine Ker 11059
Thilakan v. State of Kerala, (Mohammed Nias C.P., J.), 2023 SCC OnLine Ker 11049
Tijo Thomas v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 195
Vellinkiri v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 193
Vishakh v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 192
Vishwanatha C.H. v. State of Kerala, (C.S. Dias, J.), 2024 SCC OnLine Ker 199
xxxxxxxxx v. State of Kerala, (Gopinath P., J.), 2023 SCC OnLine Ker 11056
```

Madras High Court

```
A. Kannan v. A. Rengasamy, (G. Ilangovan, J.), 2024 SCC OnLine Mad 89
Amudha v. State of T.N., (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 108
Asian Plastics v. State Tax Officer, (Senthilkumar Ramamoorthy, J.), 2024 SCC OnLine Mad 143
B. Sakthivel v. K. Mitra, (S. Sounthar, J.), 2024 SCC OnLine Mad 118
C. Chinnakumar v. Collector, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 145
C. Elamurugan v. State of T.N., (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 129
D. Vennila v. State of T.N., (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 110
David Stansislaus v. Commr. of GST & CE, (C. Saravanan, J.), 2023 SCC OnLine Mad 8023
Duraiswamy Kumaraswamy v. CIT, (Krishnan Ramasamy, J.), 2023 SCC OnLine Mad 8026
```

Envission Communication (P) Ltd. v. CIT, (Mohammed Shaffiq, J.), 2023 SCC OnLine Mad 8027 Florind Shoes (P) Ltd. v. SBI, (M. Sundar and K. Govindarajan Thilakavadi, JJ.), 2024 SCC OnLine Mad 114

G. Prabhkaran v. G. Vijayakumar, (G. Ilangovan, J.), 2024 SCC OnLine Mad 93

G.S. Mani v. V. Kavitha, (S. Sounthar, J.), 2024 SCC OnLine Mad 96

Ganesan v. Sakthiammal, (G. Ilangovan, J.), 2024 SCC OnLine Mad 94

Higher Education Department v. K. Sivasankari, (G. Jayachandran and C. Kumarappan, JJ.), <u>2024</u> SCC OnLine Mad 122

Ilayangudi Coop. Urban Bank Ltd. v. *Registrar of Coop. Societies*, (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 125

Indus Ind Bank Ltd. v. *Sivakumar*, (**R. Subramanian** and R. Sakthivel, JJ.), <u>2024 SCC OnLine Mad</u> <u>115</u>

Inspector of Panchayat v. R. Arumugam, (G. Jayachandran and C. Kumarappan, JJ.), <u>2024 SCC</u>
<u>OnLine Mad 123</u>

Jai Balaji Paper Cones v. CST, (C. Saravanan, J.), <u>2023 SCC OnLine Mad 8025</u> Jayachandran v. T. Jeevaraj, (K. Murali Shankar, J.), <u>2024 SCC OnLine Mad 103</u>

- K. Raja v. Alagappa University, (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 128
- K. Ravi v. Regional Transport Officer, (P.D. Audikesavalu, J.), 2024 SCC OnLine Mad 132
- K. Thavamani v. S. Saraswathy, (S. Sounthar, J.), 2024 SCC OnLine Mad 95
- Krishnapriya v. Ganesan, (G. Hangovan, J.), 2024 SCC OnLine Mad 92
- Lakshmi Spares Center v. State Tax Officer, (Senthilkumar Ramamoorthy, J.), 2024 SCC OnLine Mad 136
- Logu v. State, (N. Anand Venkatesh, J.), 2024 SCC OnLine Mad 100
- M. Mani v. Collector, (V. Bhavani Subbaroyan, J.), 2024 SCC OnLine Mad 133
- M. Palanivel v. Collector, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 147
- M. Shanmugam v. All India Anna Dravida Munnetra Kazhagam, (N. Sathish Kumar, J.), <u>2024 SCC</u> OnLine Mad <u>97</u>
- M. Surumpayi v. State, (J. Nisha Banu and K.K. Ramakrishnan, JJ.), 2024 SCC OnLine Mad 106
- M.K. Muthukumaran v. S. Muthupandi, (G. Ilangovan, J.), 2024 SCC OnLine Mad 90
- Madurai District Pandian Consumer Coop. Society v. T. Paramasivam, (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 126
- Manimegalai v. State of T.N., (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 112
- Mekala M.S.P. Raja v. State of T.N., (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 120
- Menaka v. State, (K.K. Ramakrishnan, J.), 2024 SCC OnLine Mad 102
- Mettur Road Merchants Welfare Assn. v. State, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 138
- Mohanam v. Sampath, (S. Sounthar, J.), 2024 SCC OnLine Mad 117
- Mohd. Khader Meeran A.S. v. Union of India, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 139
- N. Kubendran v. Collector, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 148
- N. Palanivel v. Murugan, (V. Lakshminarayanan, J.), 2024 SCC OnLine Mad 116
- Nirmal Bhurath v. Shree Chandraprabumaharaj Juna Jain Mandir Trust, (N. Sathish Kumar, J.), 2024 SCC OnLine Mad 98
- P. Palkannan v. T.N. State Marketing Corpn. Ltd., (Senthilkumar Ramamoorthy, J.), 2024 SCC OnLine Mad 134
- P. Prasanna v. Collector, (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 124
- Pannandur Uzhavar Mandram v. Collector, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 137
- Plantation Labour Assn. v. State of T.N., (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 135
- Rajathi Nagamani v. State, (J. Nisha Banu and K.K. Ramakrishnan, JJ.), 2024 SCC OnLine Mad 105
- Ramanathapuram Samasthanam Devasthanam v. C. Palanivel, (G. Ilangovan, J.), <u>2024 SCC OnLine</u> Mad 88
- Ramasamy Rajkumar v. CIT, (Krishnan Ramasamy, J.), 2023 SCC OnLine Mad 8028

```
Ramesh v. State, (N. Anand Venkatesh, J.), 2024 SCC OnLine Mad 99
```

Revathy v. State of T.N., (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 111

S A A Ispahani Trust v. CBDT, (Senthilkumar Ramamoorthy, J.), 2024 SCC OnLine Mad 142

S.R. Palanidurai v. State of T.N., (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 146

Sampath v. State of T.N., (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 109

Saraswathi v. Kamalam, (S. Sounthar, J.), 2024 SCC OnLine Mad 104

Seetha v. State of T.N., (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 107

Sree Ramu College of Arts & Science v. Authority for Clarification & Advance Ruling, (C. Saravanan, J.), 2023 SCC OnLine Mad 8022

State of T.N. v. Administrator General & Official Trustee of T.N., (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 131

State of T.N. v. TVL. Cethar Vessels Ltd., (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 119

Sumathi v. State, (M.S. Ramesh and Sunder Mohan, JJ.), 2024 SCC OnLine Mad 113

T. Sri Poornima v. N. Parbhu, (G. Ilangovan, J.), 2024 SCC OnLine Mad 91

T.N. Electricity Board v. P. Sivasamy, (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 127

T.N. Electricity Board v. R.K. Dastur, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 144

T.N. Generation & Distribution Ltd. v. L. Malathi, (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 130

T.N. Mercantile Bank Ltd. v. Sub Registrar Erode, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 140

Tirupati Foam Ltd. v. Shri Vignesware Fibres (P) Ltd., (N. Seshasayee, J.), 2024 SCC OnLine Mad 87

Tvl. Dalmia Cement (Bharat) Ltd. v. State of T.N., (G. Jayachandran and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 121

V. Ravichandran v. Commr., (ST), (P.T. Asha, J.), 2023 SCC OnLine Mad 8024

Venkataramana v. G.S. Ravichandar, (N. Anand Venkatesh, J.), 2024 SCC OnLine Mad 101

Virgo Polymers (India) Ltd. v. CCT, (Senthilkumar Ramamoorthy, J.), 2024 SCC OnLine Mad 141

Madhya Pradesh High Court

Mohit Jain v. Union of India, (Vivek Rusia, J.), 2023 SCC OnLine MP 1868

Patna High Court

Abhinash Kumar v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7414
Abhishek Kumar v. Uttar Bihar Gramin Bank, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7325
Ajay Kumar Mandal v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7363
Ajay Kumar v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7322

```
Akanksha Kumari v. Bihar State Power Holding Co. Ltd., (Madhuresh Prasad, J.), 2023 SCC
   OnLine Pat 7317
Amar Nath Mishra v. State of Bihar, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2023 SCC
   OnLine Pat 7326
Amit Kumar v. Union of India, (Sunil Kumar Panwar, J.), 2023 SCC OnLine Pat 7420
Amit Lodha v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2024 SCC OnLine Pat 273
Amresh Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7408
Amresh Kumar v. Union of India, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7335
Anand Kumar Singh v. Union of india, (P.B. Bajanthri and Arun Kumar Jha, JJ.), 2023 SCC OnLine
   Pat 7343
Anand Prasad Sharma v. Nagendra Singh, (Arun Kumar Jha, J.), 2024 SCC OnLine Pat 218
Anil Singh v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7432
Anita Devi v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 220
Anjali Kumari v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7406
Ankita Singh v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7320
Archana Kumari v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 246
Arjun Prasad v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7377
Arjun Singh v. State of Bihar, (Satyavrat Verma, J.), 2024 SCC OnLine Pat 272
Arun Kumar Singh v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7417
Asha Singh v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 227
Ashish Kashyap v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 231
Ashwini Kumar Jha v. State of Bihar, (Partha Sarthy, J.), 2023 SCC OnLine Pat 7311
Ayodhya Mukhia v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7362
Azad Khan v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7427
Baban Ram v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7381
Baidyanath Prasad Gupta v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7359
Baiju Paswan v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7318
Bauji Jha v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7352
Bibi Juhi Khatoon v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 252
Bibi Masuma Khatoon v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7348
Bimla Devi Agrawal v. State of Bihar, (Harish Kumar, J.), 2023 SCC OnLine Pat 7333
Binod Kumar Singh v. State of Bihar, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC
   OnLine Pat 254
Birendra Singh v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7349
Braj Bihari Prasad v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7346
Champa Devi v. Union of India, (Harish Kumar, J.), 2024 SCC OnLine Pat 260
Chanda Kumari v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 240
Chandan Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7353
Chandan Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7403
Chandani Khatoon v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7430
```

```
Chandrashekhar Prasad Gupta v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat
   7364
Chandrawati Devi v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7422
DEN Networks Ltd. v. State of Bihar, (K. Vinod Chandran, C.J. and Madhuresh Prasad, J.), 2023
   SCC OnLine Pat 1377
Dev Sharan Mandal v. Union of India, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7428
Dharmendra Mahto v. State of Bihar, (Partha Sarthy, J.), 2024 SCC OnLine Pat 266
Dipak Kumar Sinha v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7356
Dipak Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7385
Dulari Devi v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7369
Gaurave Kumar v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 224
Gobinda Rai v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7402
GT v. State of Bihar, (Chandra Shekhar Jha, J.), 2024 SCC OnLine Pat 264
Gudiya Devi v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7426
Gulam Gaus Sabir v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7383
Gyanoday Kumar Singh v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7344
Hira Lal Singh v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7382
Hridya Nand Rai v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7347
Imtiyaj Bharti v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 244
Jaitu Oraon v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7379
Janki Jiwan v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7366
Jay Shankar Jha v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7360
Jyanti Kumari v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 249
Kapildeo Sahni v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7404
Kaushal Kishore Singh v. State of Bihar, (A. Abhishek Reddy, J.), 2023 SCC OnLine Pat 7389
Khagendra Mandal v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7378
Kumar Kausalendra v. Uttar Bihar Gramin Bank, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat
   7324
Kumar Sanjeev Singh v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 236
Kusheshwar Singh v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7367
Lal Babu Prasad v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7370
Lal Mohammad v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7429
Lal Thakur v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7388
Lalan Kumar v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 258
Lalita Devi v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7315
Lalo Sahni v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 257
M.M. Industries v. Bihar SEB, (A. Abhishek Reddy, J.), 2023 SCC OnLine Pat 7332
Mahendra Prasad v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7330
Management Committee of the Madrasa Imadul Muslimeen Singhari v. State of Bihar, (Anil Kumar
   Sinha, J.), 2023 SCC OnLine Pat 7327
```

```
Managing Committee of Madrasa Hussainia Islahul Muslemeen v. State of Bihar, (Anil Kumar
   Sinha, J.), 2023 SCC OnLine Pat 7336
Managing Committee of the Madrasa Bashirul Islam v. State of Bihar, (Anil Kumar Sinha, J.), 2023
   SCC OnLine Pat 7329
Managing Committee of the Madrasa Islamia v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC
   OnLine Pat 7340
Manish Priyadarshi v. State of Bihar, (Anil Kumar Sinha, J.), 2024 SCC OnLine Pat 269
Manoj Kumar v. State of Bihar, (Partha Sarthy, J.), 2023 SCC OnLine Pat 7312
Manoj Kumar v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 242
Meghna Singh v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7433
Mether Ram v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7331
Mitendra Kumar Bharti v. State of Bihar, (Sunil Kumar Panwar, J.), 2023 SCC OnLine Pat 7410
Mithila Teachers Training College v. Lalit Narayan Mithila University, (Anil Kumar Sinha, J.),
   2023 SCC OnLine Pat 7319
Mithilesh Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7373
Mithu Raut v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7365
Mohanchand Upadhyay v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7412
Mohd. Abdullah v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7411
Mohd. Abullais v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7338
Mohd. Ekramul Haque v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7355
Mohd. Firoz v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7395
Mohd. Gulzar Ahmad v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7334
Mohd. Izhar v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7421
Mohd. Minhaj v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7435
Mohd. Naushad v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7424
Mohd. Seraj Khan v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7399
Mohd. Shahanshah Akbar v. State of Bihar, (Satyavrat Verma, J.), 2024 SCC OnLine Pat 267
Mohd. Shamshad Alam v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7339
Mohd. Sohrab v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7328
Moti Kant Jha v. State of Bihar, (Partha Sarthy, J.), 2023 SCC OnLine Pat 7342
Mrinal Kumar v. Gauri Shankar Singh, (Sandeep Kumar, J.), 2023 SCC OnLine Pat 7308
Munna Yadav v. Rekha Yadav, (Sandeep Kumar, J.), 2023 SCC OnLine Pat 7309
Munni Devi v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 221
Narayan Paswan v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7341
Narendra Kumar Singh v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7376
Neeraj Kumar v. Indian Oil Corpn. Ltd., (A. Abhishek Reddy, J.), 2023 SCC OnLine Pat 7345
New India Assurance Co. Ltd. v. CIT, (K. Vinod Chandran, C.J. and Partha Sarthy, J.), 2023 SCC
   OnLine Pat 3229
Niraj Kumar Mahto v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 235
Nirmal Kumar Agarwal v. Union of India, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC
   OnLine Pat 255
```

```
Nishu Kumari v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 226
Nitish Kumar Chaurasia v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7400
Nitish Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7407
Nitish Kumar v. State of Bihar, (P.B. Bajanthri and Ramesh Chand Malviya, JJ.), 2024 SCC OnLine
   Pat 274
Omprakash Yadav v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7357
Pankaj Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 243
Paramanand Paswan v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7323
Patna Metro Rail Corpn. Ltd. v. CIT, (Chakradhari Sharan Singh, A.C.J. and Madhuresh Prasad,
   J.), 2023 SCC OnLine Pat 7307
Pinki Kumari v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 233
Pintu Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7405
Poonam Devi v. Bihar State Board of Religious Trusts, (Khatim Reza, J.), 2023 SCC OnLine Pat
   <u>7438</u>
Poonam Singh v. State of Bihar, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC OnLine Pat
   256
Prakash Charlie Sinha v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7437
Pramila Devi v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 229
Pramod Kumar v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7415
Pratap Kumar Das v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7397
Purushuttam Mishra v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7375
Pushpa Kumari v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 247
Radhey Shyam Teachers Training College v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC
   OnLine Pat 7337
Raghvendra Kumar v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7425
Rajeev Kumar Singh v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7390
Rajendra Mandal v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7374
Rakesh Kumar v. State of Bihar, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC OnLine
   Pat 261
Rakesh Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7387
Ram Ashresh Bhagat v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7372
Ram Tanu Dutta v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7419
Ram Vinay Singh v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7401
Raman Kishor Kumar v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7423
Ramanand Jha v. State of Bihar, (A. Abhishek Reddy, J.), 2023 SCC OnLine Pat 7313
Ramashish Mahto v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7396
Ramchandra Paswan v. State of Bihar, (Madhuresh Prasad, J.), 2023 SCC OnLine Pat 7392
Ramnath Singh v. State of Bihar, (A. Abhishek Reddy, J.), 2023 SCC OnLine Pat 7314
Ramsuresh Singh v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7394
Rana Kumar v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7416
Ranjeet Prasad v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7436
```

```
Ravi Ranjan Kumar v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 239
Rekha Devi v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 262
Rekha Singh v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 241
Rinki Devi v. State of Bihar, (Anjani Kumar Sharan, J.), 2023 SCC OnLine Pat 7418
Rishikant Tiwary v. State of Bihar, (Satyavrat Verma, J.), 2024 SCC OnLine Pat 268
Rita Devi v. Surendra Bahelia, (Arun Kumar Jha, J.), 2024 SCC OnLine Pat 219
Rukmani Devi v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7384
Sailesh Kumar v. State of Bihar, (Satyavrat Verma, J.), 2024 SCC OnLine Pat 271
Sangita Devi v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 238
Sanjeev Kumar v. Surat Prasad Singh, (Sandeep Kumar, J.), 2023 SCC OnLine Pat 7310
Sanjiv Kumar Chandhariyavi v. High Court of Judicature at Patna, (K. Vinod Chandran, C.J. and
   Rajiv Roy, J.), 2024 SCC OnLine Pat 259
Sanju Kumari v. State of Bihar, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC OnLine Pat
Sarita Kumari v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7380
Shailesh Kumar Sinha v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7350
Shambhu Prasad v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7434
Shambhu Singh v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7409
Shankar Prasad v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 223
Sheikh Anwar v. State of Bihar, (Satyavrat Verma, J.), 2024 SCC OnLine Pat 270
Shreya Raj v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 7316
Sikandar Mandal v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7361
Simanti Kumari v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 245
Sipahi Paswan v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7371
Soni Devi v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 222
South Bihar Power Distribution Co. Ltd. v. State of Bihar, (A. Abhishek Reddy, J.), 2023 SCC
   OnLine Pat 7391
State of Bihar v. Ramesh Chandra Raman, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC
   OnLine Pat 275
Suganti Devi v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 251
Sunil Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 248
Sunil Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 250
Sunil Kumar v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 237
Sunita Chaudhary v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 234
Surbhi Enterprises v. Union of India, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC
   OnLine Pat 230
Surendra Kewat v. State of Bihar, (Prabhat Kumar Singh, J.), 2023 SCC OnLine Pat 7393
Sushil Kumar Jha v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7358
Tanoj Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7398
Thakur Girjanandan Ram Briksh Sanskrit Primary-cum-Middle School v. State of Bihar, (Anil
   Kumar Sinha, J.), 2023 SCC OnLine Pat 7321
```

```
Tribhuwan Prasad Sharma v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7351
Umesh Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7368
Upendra Narayan Singh v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 263
Vijay Narain Singh v. Gauri Singh, (Nawneet Kumar Pandey, J.), 2024 SCC OnLine Pat 278
Vikash Kumar v. State of Bihar, (K. Vinod Chandran, C.J. and Rajiv Roy, J.), 2024 SCC OnLine Pat
   276
Vimla Devi v. State of Bihar, (Rajeev Ranjan Prasad, J.), 2023 SCC OnLine Pat 7431
Vinay Singh v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 228
Vishal Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7354
Vishal Kumar v. State of Bihar, (Mohit Kumar Shah, J.), 2024 SCC OnLine Pat 225
Vishal Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), 2023 SCC OnLine Pat 7413
Vishnupad Bhagwan v. Bihar State Board of Religious Trust, (Sunil Dutta Mishra, J.), 2024 SCC
   OnLine Pat 277
Vishwa Mohan v. State of Bihar, (Mohit Kumar Shah, J.), 2023 SCC OnLine Pat 7386
Vishwanath Tanti v. State of Bihar, (Purnendu Singh, J.), 2024 SCC OnLine Pat 232
XXX v. State of Bihar, (Chandra Shekhar Jha, J.), 2024 SCC OnLine Pat 265
```

Punjab and Haryana High Court

Sheelo v. State of Punjab, (N.S. Shekhawat, J.), <u>2024 SCC OnLine P&H 135</u>

Vivek Tiwari v. Bar Council of India, (Ritu Bahri, A.C.J. and Nidhi Gupta, J.), <u>2024 SCC OnLine P&H 136</u>

Rajasthan High Court

```
Banwari Lal v. State of Rajasthan, (Mahendar Kumar Goyal, J.), 2024 SCC OnLine Raj 174

Jasvindra Singh v. State of Rajasthan, (Praveer Bhatnagar, J.), 2024 SCC OnLine Raj 165

Kumkum v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 169

Lala v. State of Rajasthan, (Kuldeep Mathur, J.), 2024 SCC OnLine Raj 164

Naini v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 170

Nandkishore v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 163

Priyanka Dave v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 171

Ranjeet Singh v. State of Rajasthan, (Manoj Kumar Garg, J.), 2024 SCC OnLine Raj 166

Reena Jat v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 167

Rupanti Devi v. State of Rajasthan, (Mahendar Kumar Goyal, J.), 2024 SCC OnLine Raj 172

Shree Chand v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 162

Sunaina v. State of Rajasthan, (Mahendar Kumar Goyal, J.), 2024 SCC OnLine Raj 173

Vadami Devi v. State of Rajasthan, (Dinesh Mehta, J.), 2024 SCC OnLine Raj 168
```

Uttaranchal High Court

Akil Khan v. Project Director, (Manoj Kumar Tiwari, A.C.J.), <u>2024 SCC OnLine Utt 197</u> Balwant Singh v. State of Uttarakhand, (Manoj Kumar Tiwari, A.C.J.), <u>2024 SCC OnLine Utt 193</u>

```
Deepak Mehta v. State of Uttarakhand, (Ravindra Maithani, J.), 2024 SCC OnLine Utt 188

Deepika Verma v. State of Uttarakhand, (Pakesh Thanlivel, I.), 2024 SCC OnLine Utt 194
```

Deepika Verma v. State of Uttarakhand, (Rakesh Thapliyal, J.), 2024 SCC OnLine Utt 194

Goan Sabha Goverdhanpur v. State of Uttarakhand, (Manoj Kumar Tiwari, A.C.J.), <u>2024 SCC</u> OnLine Utt 196

Harish Giri v. State of Uttarakhand, (Ravindra Maithani, J.), 2024 SCC OnLine Utt 186

Kamal Mehta v. State of Uttarakhand, (Ravindra Maithani, J.), 2024 SCC OnLine Utt 189

Kamlesh v. State of Uttarakhand, (Ravindra Maithani, J.), 2024 SCC OnLine Utt 191

Mohd. Julfkar v. State of Uttarakhand, (Sharad Kumar Sharma, J.), 2022 SCC OnLine Utt 1847

Pankaj Consul v. State of Uttarakhand, (Alok Kumar Verma, J.), 2024 SCC OnLine Utt 199

Sandeep Kumar Pawar v. Kulveer Singh, (Pankaj Purohit, J.), 2024 SCC OnLine Utt 198

Sunita Bharadwaj v. Mahanand Mission Home of Service, (Pankaj Purohit, J.), <u>2024 SCC OnLine</u> <u>Utt 195</u>

Vikas Gupta v. State of Uttarakhand, (Ravindra Maithani, J.), 2024 SCC OnLine Utt 187

Vikky v. State of Uttarakhand, (Manoj Kumar Tiwari, A.C.J.), 2024 SCC OnLine Utt 192

Yogendra Singh v. State of Uttarakhand, (Ravindra Maithani, J.), 2024 SCC OnLine Utt 190

Customs Excise and Service Tax Appellate Tribunal

Commr. of Customs v. Adani Power Maharashtra Ltd., (Dilip Gupta, President and P. Anjani Kumar, Member (Technical)), 2022 SCC OnLine CESTAT 2325

Income Tax Appellate Tribunal

Airling Technology (P) Ltd. v. CIT, (George George K., Member (Judicial) and Laxmi Prasad Sahu, Accountant Member), 2022 SCC OnLine ITAT 778

Bhamashah Sundarlal Daga Charitable Trust v. CIT, (Pavan Kumar Gadale, Member (Judicial) and **Dr Dipak P. Ripote**, Accountant Member), 2023 SCC OnLine ITAT 926

Bristol-Myers Squibb (India) (P) Ltd. v. CIT, (B.R. Baskaran, Accountant Member and Rahul Chaudhary, Member (Judicial)), 2023 SCC OnLine ITAT 932

CIT v. Camellia Educare Trust, (Rajpal Yadav, Vice President and Girish Agrawal, Accountant Member), 2023 SCC OnLine ITAT 923

Gauri Chhabra v. CIT, (Dr M.L. Meena, Accountant Member and Anikesh Banerjee, Member (Judicial)), 2023 SCC OnLine ITAT 931

Jaswinder Singh v. CIT, (Aakash Deep Jain, Vice President and Vikram Singh Yadav, Accountant Member), 2023 SCC OnLine ITAT 925

Rajiv Ghai v. CIT, (Saktijit Dey, Vice President and **Dr B.R.R. Kumar**, Accountant Member), <u>2023</u> SCC OnLine ITAT 928

Rohit Yadav v. CIT, (Pavan Kumar Gadale, Member (Judicial) and **Dr Dipak P. Ripote**, Accountant Member), 2023 SCC OnLine ITAT 927

Sahebganj No. 1 Anchalik Samabay KUS Ltd. v. CIT, (Rajpal Yadav, Vice President and Girish Agrawal, Accountant Member), 2023 SCC OnLine ITAT 929

Sandisk India Device Design Centre (P) Ltd. v. CIT, (Beena Pillai, Member (Judicial) and Laxmi Prasad Sahu, Accountant Member), 2022 SCC OnLine ITAT 777

- Sarita Gupta v. CIT, (Saktijit Dey, Vice President and M. Balaganesh, Accountant Member), 2023 SCC OnLine ITAT 924
- Vishnu Packing (P) Ltd. v. CIT, (N.K. Billaiya, Accountant Member and Astha Chandra, Member (Judicial)), 2023 SCC OnLine ITAT 930

National Company Law Tribunal

- A.B. Singh & Associates v. Supersonic Dealcom (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10566
- A.B. Singh v. Sanmati Distributors (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10879
- A.G. Agro Matics (P) Ltd. v. Deccan Healtcare Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10760
- A.K. Singh & Co. v. Bright Star Infrastrution & (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11537
- A.T. Trade Overseas (P) Ltd. v. Comfort Capital (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11308
- Aarti International Ltd. v. Spectra Fashions (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10668
- Aarti Malhotra v. Entertainment City Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10690
- Aashiyaan Housing & Development Finance (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11499
- AB Medicos (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10521
- AB Medicos (P) Ltd., In re, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10520
- ABA Builders Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10538
- Aban Offshore Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11171
- Abbot Steel (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10540
- Abhimanyu Mittal v. Honeywell International (India) (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10472
- Abhinav Mithal v. CHD Developers Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11438
- Abhishek Agrawal v. Moonlink Business (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11234
- Adhunik Corpn. Ltd. v. Shivam India Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11328
- Adinath International (P) Ltd. v. AVR Overseas (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11134

- Adit Goel Prop. Adit Collaboration v. Best Zone Builders & Developers (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Deep Chandra Joshi, Member (Judicial)), 2022 SCC OnLine NCLT 10838
- Adity Thakran v. CHD Developers, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11569
- Aditya Birla Finance Ltd. v. Delta Iron & Steel Co. (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10801
- Adsila Builders & Developers (P) Ltd. v. Milda Buildwell (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10551
- Affle (India) Ltd. v. AD Victoriam Ventures (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11635
- Aggarwal Spintex (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11370
- Ahlcon Parenterals (india) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11577
- Ahluwalia Marbles (P) Ltd. v. Saluja Constructions Co. Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10557
- Aimer Air-Conditioning (P) Ltd. v. Orris Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10426
- Air Works Livery Services (P) Ltd., In re, (P.N. Deshmukh, Member (Judicial) and K.K. Vohra, Member (Technical)), 2022 SCC OnLine NCLT 11364
- Ajay Bhasin v. ACME Looks Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11405
- Ajay Goenka v. Chiraya Health & Medicare (P) Ltd., (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 11319
- Ajay Kumar Agarwal v. Purulia Metal Casting (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10968
- Ajit Srivastava v. Gayatri Hospitality & Realcon Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10424
- Akai Consumer Electronics India Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10680
- Akhilesh Khandelwal v. Autopal Industries Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11150
- AKR Holdings (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11616
- AKSS Engineers (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11201
- Aktivortho (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11531
- Alankit Associates (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11517
- Alchemist Life Science Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10523

- Alex Constructions (P) Ltd. v. Srichaitanya Chlorides (P) Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 10862
- Allied Steel Traders v. Air Movement & Control Systems (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11063
- Alok Joshi v. IDI Infracrop (India) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10620
- Amanjyot Singh Gulati v. Gulati Retail India (P) Ltd., (Abhi Ranjan Kumar Singh, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10672
- Amarjeet Singh v. Chandigarh Overseas (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10761
- Amazon. Com NV Investment Holdings LLC v. Future Consumer Ltd., (Suchitra Kanuparthi, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), 2022 SCC OnLine NCLT 10513
- Ambience Commercial Developers (P) Ltd. v. Jot Impex (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10449
- Ambika Enterprises v. Radha Kishan Govind Ram Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11516
- Ambrane India (P) Ltd. v. MP Promoters (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10699
- Amit Agarwal v. Parag Vinimay (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11085
- Amit Kumar Sinha v. IREO (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11106
- Amit Makharia v. Davendra Feeds India (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10907
- Amritlaxmi Business (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10487
- Anand Gupta v. Vardhman Realtech (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10425
- Anand Tradelink (P) Ltd. v. Union Quality Plastics Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10789
- Anchor Leasing (P) Ltd. v. Euro Ceramic Ltd., (K.K. Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10923
- Anil Agrawal v. Omega Icehill (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10871
- Anil Kumar Agarwal v. Interparts Marketing (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10473
- Anil Kumar Agarwal v. Interparts Marketing (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10474
- Anil Sony v. Sidhiratan Construction (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11394
- Anil Vishwakarma v. Ultra Space Developers (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11126
- Anjanidham Real Estate (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10484

- Ankita Mithal v. CHD Developers, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11511
- Anoop Sharma v. Ascent Etechnologies (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11263
- Anoop Sharma v. Concorde Cargo (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11582
- Ansal Houising & Construction Ltd. v. Samyak Project (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10552
- Ansal Landmark (Karnal) Township (P) Ltd. v. Ansal Urban Condominiums (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11546
- Ansal Properties & Infrastructure Ltd., In re, (Dharminder Singh, Member (Judicial)), 2022 SCC OnLine NCLT 11383
- Ansal Prpperties & Infrastructure Ltd. v. Ansal Urban Condominiums (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11547
- Anshul Gupta v. Sunita Nanda, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10638
- ANTO CC v. Casino Cultural Auditorium Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11461
- Anu Nivasam (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10528
- Anuj Nirman (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11276
- Anup Jain v. Udaipur Entertainment World (P) Ltd., (Suchitra Kanuparthi, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), 2022 SCC OnLine NCLT 11592
- Anurag Chandra v. Affinity Beauty Salon (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10655
- Anurag Rajpal v. American Swan Lifestyle Co. (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10415
- APM Industries Ltd. v. Webson Industries (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10914
- Aprav Space Solution LLP v. Saboo Hema Automotive (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11348
- Area Importers & Exporters (P) Ltd. v. Gupta Builders & Promoters (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10852
- Arihant Corpn. v. NSD Glass Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11005
- Arihant Trading Co. v. Claro Energy (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11484
- Arihant Universal Realty (P) Ltd., In re, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10886

- ART Capital (India) (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10519
- Arun Kumar Goyal v. Aar Kay Chemicals (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11274
- ARV Hydro Power Co. (P) Ltd., In re, (Subrata Kumar Dash, Member (Judicial) and Deep Chandra Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10562
- Arvind Chauhan v. Alchemist Township India Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11396
- Arvind Kumar v. Maharaja Agro Foods (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11535
- Arvind Kumar v. Maharaja Agro Foods (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11533
- Arviv Lifesciences (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11182
- Arya Jewelmart (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10491
- Asha Chachra v. Unitech Ltd., (Dharminder Singh, Member (Judicial)), 2022 SCC OnLine NCLT 11407
- Ashimara Housing (P) Ltd. v. Vibrus Homes (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11526
- Ashish Interbuild (P) Ltd. v. GBJ Hotels (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11266
- Ashish Vincom (P) Ltd. v. Subham Estates (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10827
- Ashok Kumar Agarwal v. Integrated Electromech (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11406
- Ashok Kumar Das v. Shreeganaeshaya Infraprojects Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11268
- Ashtech Industries (P) Ltd. v. RCC Infraventures (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Deep Chandra Joshi, Member (Judicial)), 2022 SCC OnLine NCLT 10615
- Ashwani Kumar Srivastava v. S.P.S. Buildtech (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11514
- Ashwani Singh Thakur v. Kartar Goods Carrier (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11457
- Asian Granito India Ltd. v. Shapoorji Pallonji & Co. (P) Ltd., (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11098
- Asir Raja Selvan v. H.S. Syndicate, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11593
- Asit C. Mehta Forex (P) Ltd., In re, (Suchitra Kanuparthi, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), 2022 SCC OnLine NCLT 10494
- ASM (India) Investments (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10493
- ASREC (India) Ltd. v. Kaveri Gas Power (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10972

- ASREC (India) Ltd. v. S. Elangovan, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10970
- Asscard Sinners (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11219
- Asset Care & Reconstruction Enterprises Ltd. v. Sare Gurugram (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2023 SCC OnLine NCLT 1629
- Asset Reconstruction Co. (India) Ltd. v. Bilcare Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 11067
- Asset Reconstruction Co. (India) Ltd. v. Harvest Hotels & Seviced Apartments (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10584
- Asset Reconstruction Co. (India) Ltd. v. P Prabhakar Reddy & Viceroy Hotels Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10623
- Asset Reconstruction Co. (India) Ltd. v. P. Lakshmi Shruti & Viceroy Hotels Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10704
- Asset Reconstruction Co. India Ltd. v. SKG Pulp & Paper Mills (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10966
- Asset Reconstruction Co. [India] Ltd. v. Corporate Power Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10840
- Attingal Properties (P) Ltd. v. ROC, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10790
- Atul Sundra v. Samar Estates (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11020
- Avnish Builders & Contracters v. VRP Buildtech (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10590
- AVR Constructions & Co. v. Shriram EPC Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11119
- Axis Bank Ltd. v. Balsara Engineering Products Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11342
- Axis Bank Ltd. v. GVK Power (Goindwal Sahib) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10753
- Axis Bank Ltd. v. Ratna Infrastructure Projects (P) Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 10764
- Aypols Polymers (P) Ltd. v. Suvarna Fiber (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10919
- Azad Impex (P) Ltd. v. Surya Manufacturing (P) Ltd., (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11630
- Aziz Makani v. Sterling Spares (P) Ltd., (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11431
- B.E. Contracts (P) Ltd. v. IL & FS Rail Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11212

- B.M. Jain & Sons (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10518
- Bagadiya Brothers (Singapore) (P) Ltd. v. Chamong Tee Exports (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11028
- Bajrang Traders v. Mideast Integrated Steels Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11515
- Bajrangbali Roadways v. Simplex Infrastructures Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11221
- Balageria Central Coop. Bank Ltd. v. S.R. Green Housing Projects (India) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11430
- Balaji Lifestyle Technologies (P) Ltd. v. Excel Technovation (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11051
- Balbir Singh Narula v. ROC, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11642
- Banjara Farm House (P) Ltd., In re, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10488
- Banjara Farm House (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10534
- Bank of Baroda v. Alex Thomas, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10935
- Bank of Baroda v. Anju Bansal, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10453
- Bank of Baroda v. Avinash Chandra Gupta, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11041
- Bank of Baroda v. Kesar Multimodal Logistics Ltd., (Rajesh Sharma, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11286
- Bank of Baroda v. Narain Hari Gupta, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11223
- Bank of Baroda v. Neo Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10665
- Bank of Baroda v. Premjit Singh Chandha, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10664
- Bank of Baroda v. Punam Singh, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11014
- Bank of Baroda v. Rajiv Ravi, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11282
- Bank of Baroda v. Rajnandan Singh, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11215
- Bank of Baroda v. Ramkhumar Narasimhan, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10854
- Bank of Baroda v. Ritu Shree Somani, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10810

- Bank of Baroda v. Sameer Khanna, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10448
- Bank of Baroda v. Shweta Maheshwari, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11265
- Bank of Baroda v. Vinay Bhadauria, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10532
- Bank of Baroda v. Vinod Kumar Gupta, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10978
- Bank of Baroda v. Yogesh Maheshwari, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10797
- Bank of India v. Ashok Goel, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10407
- Bank of India v. Ginni Devi, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10408
- Bank of India v. Jai Singh Goel, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10410
- Bank of India v. Osil Exports Ltd., (Subrata Kumar Dash, Member (Technical) and Deep Chandra Joshi, Member (Judicial)), 2022 SCC OnLine NCLT 10703
- Bank of India v. Parveen Gupta, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10406
- Bank of India v. Pradeep Goel, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10409
- Bank of India v. Sainath Estates (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10922
- Bank of India v. Vikas WSP Ltd., (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11649
- Bank of Maharashtra v. Grid India Power Cables (P) Ltd., (Dharminder Singh, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11052
- BBC Global News India (P) Ltd. v. Technology Parks India, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11520
- BCC Fuba India Ltd. v. SBJ Exports & MFG (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11553
- BDR Finvest (P) Ltd. v. Ninex Developers Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10420
- Beacon Trusteeship Ltd. v. Dilip Yadav, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10749
- Beacon Trusteeship Ltd. v. Jitesh Narshibhai Mange Bhanushali, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11166
- Beacon Trusteeship Ltd. v. Mitesh Vedprakash Sugla, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11174
- Beacon Trusteeship Ltd. v. Premkumr Gangwani, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11158

- Beekay Vanijya (P) Ltd. v. Riverbank Developers (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10641
- Beetal Teletech Ltd. v. Felix Infotech (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11279
- Bench Mark Infotech Services (P) Ltd. v. Webfil Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11312
- Bennett Property Holdings Co. Ltd. v. Playtor lifespaces (P) Ltd., (Shyam Babu Gautam, Member (Technical) and R. Sucharitha, Member (Judicial)), 2022 SCC OnLine NCLT 10696
- Bescoat Clays (P) Ltd., In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10876
- Bhadani Financers (P) Ltd. v. Karmic Energy (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11313
- Bhadrashree Steel & Power Ltd. v. Parag Vinimay (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10785
- Bhagwati Kripa Paper Mills (P) Ltd. v. A.P. Enterprises (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11609
- Bhaktideep Sales (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10507
- Bharat Doshi v. Autobahn Automotive (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10755
- Bheemah Vintrade (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10892
- Bhupinder Singh Yadav v. Ninaniya Estates Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11237
- Bhupinder v. J.S. Security Services (P) Ltd., (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11066
- Bigboss Steel & Alloys Ltd. v. Registrar of Companies, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11495
- Bindu Joshi v. Jaipuria Buildcon (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10436
- Binod Kumar Choudhary v. Cookme [Spice] (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11086
- Bioseeds Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11564
- Bioseeds Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11545
- Birla GTM Entrepose (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11210
- BKR Hotels & Resorts (P) Ltd. v. Municipal Commr., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11596
- Blogmint Digital (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11653
- BMSS Steel Industries (P) Ltd. v. Bhel Electrical Machines Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11326

- Bobba Vijaya Lakshmi v. Bhanu Hotels & Proprietors (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 11477
- Bothra Plastics Industries (P) Ltd. v. I-Retalers (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11498
- Boulevard Services (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10895
- Brenntag Ingredients India (P) Ltd. v. RSM Dyechem (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11550
- Bripranil Industries Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10836
- Bripranil Industries Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11604
- Brookings India v. RoC, (Harnam Singh Thakur, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11541
- BSL Castings (P) Ltd. v. S.D. Engineerstech (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10985
- Camel Rubbers (P) Ltd. v. P.K. Abraham, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11260
- Campus Sales (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11398
- Canara Bank v. Gurdas Agro (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10738
- Canara Bank v. Timblo Drydocks (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11251
- Candy Enterprises (P) Ltd. v. Funbars Hospitality (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10480
- Carlsberg India (P) Ltd. v. Accord Distillers & Brewers (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11025
- CBRE South Asia (P) Ltd. v. MVL Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10657
- Celeste Merchandise Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10509
- Central Bank of India v. Ajay Sureka, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11168
- Central Bank of India v. Dineshchand Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10781
- Central Bank of India v. Dineshchand Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10817
- Central Bank of India v. Gauthamraj Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11081
- Central Bank of India v. Gauthamraj Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11096

- Central Bank of India v. Himanshu Goyal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10791
- Central Bank of India v. Jitender Kumar Yadav, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11323
- Central Bank of India v. Kailash Chand Saraf, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11173
- Central Bank of India v. Mehul Jayant Parekh, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10824
- Central Bank of India v. Sahara Hospitality Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10727
- Central Bank of India v. Sanjay Kumar Yadav, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11243
- Central Bank of India v. Sapna Sureka, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11163
- Central Bank of India v. Shantilal Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11078
- Central Bank of India v. Shantilal Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11099
- Central Bank of India v. Shiv Kumar Agarwal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11170
- Central Bank of India v. Simplex Infrastructures Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10796
- Central Bank of India v. Vijayaraj Surana, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10813
- Central Bank of India v. Vinod Kumar Yadav, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11008
- Central Bank of India v. Yogesh Pranjivan Bosmiya, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10962
- Central Linen Park (P) Ltd. v. Bright Star Hotels (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10419
- CFM Asset Reconstruction (P) Ltd. v. Jagdamba Industries Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10861
- CFM Asset Reconstruction (P) Ltd. v. M.G. Finvest (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10564
- CFM Asset Reconstruction (P) Ltd. v. Micro Stock Holdings (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10559
- CFM Asset Reconstruction (P) Ltd. v. Nikhil Footwear (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10625
- CFM Asset Reconstruction (P) Ltd. v. Ragini Jain, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10561
- Chaitali Sinha v. Satpura Eco Abhyaranya (OPC) (P) Ltd., (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 11416
- Chaitra Gowdar Chidanand v. Get Simple Technologies (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11502

- Chandigarh Chemicals v. Nagarjuna Fertilizers & Chemicals Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 10811
- Chandra Laxmi Hospital (P) Ltd., In re, (Ramalingam Sudhakar, C.J. (Retd.) President and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10880
- Chartered Finance & Leasing Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10516
- Chemester food Industry (P) Ltd., In re, (Bhaskara Pantula Mohan, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11192
- Chinnam Poorna Chandra Rao v. Ashok Sethai, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11619
- Chitranjan Gupta v. Orris Infrastructure (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10695
- Chivas Luxury Residences (P) Ltd. v. ROC, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10752
- CIT v. Registrar of Companies, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10758
- CIT v. Registrar of Companies, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10766
- CIT v. Roc, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11293
- CJ Chemiclas (P) Ltd. v. LN Industries India Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10746
- CJ Davis, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11220
- Clariant Plastics & Coatings Ltd. v. Prayag Polytech (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10776
- Clarke Energy India (P) Ltd. v. Saheli Exports (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11294
- CLC & Sons (P) Ltd. v. Pankaj Khaitan, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11193
- CLP Wind Farms (India) (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11214
- Coastal Energy (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11581
- Committee of Creditors v. Tenny Jose Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11196
- Communications & Power Industries India (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10500
- Competent Electronics (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11641
- Compuage Infocom Ltd. v. Planet Infrastructure Management (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10931

- Compuage Infocom Ltd. v. Presto Info Solutions (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10413
- Connaught Plaza Restaurants (P) Ltd. v. ROC, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11583
- Consulshah Financial Services (P) Ltd. v. Vienna Multiventures (P) Ltd., (Anuradha Sanjay Bhatia, Member (Judicial) and Suchitra Kanuparthi, Member (Technical)), 2022 SCC OnLine NCLT 10994
- Corpn. Bank v. Sainov Spirits (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10451
- Cosmic Landscapes (P) Ltd. v. RAK Magnum Realty LLP, (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 11089
- Cozy Properties (P) Ltd. v. Registrar of Companies, (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 11447
- CP(IB)/50(CHE)/2021, In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10844
- *CP/511/IB/2017, In re*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11617
- *CP/794/2020, In re*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11567
- Crystal Organics v. Suresh Pipes (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11351
- Cyriac Njavally v. Tharakan Web Innovation (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11127
- Cyriac Njavally v. Tharakan Web Innovation (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11128
- D Duraiswami Reddy, In re, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11602
- D.P. Industries v. Jai Sai Ram Steel (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10452
- Daimler Financial Services India (P) Ltd. v. Buhari Holdings (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10941
- Daimler Financial Services India (P) Ltd. v. Mohan Vasant Ghatge, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11136
- Daimler Financial Services India (P) Ltd. v. Nandini Mohan Ghatge, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11117
- Daimler Financial Services India (P) Ltd. v. Transcar India (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10947
- Dalhousie Holdings Ltd. v. Snowtemp Engineering Co. Ltd., (Dharminder Singh, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11419
- Damani Shipping (P) Ltd. v. Jindal Stainless (Hisar) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11087
- Damani Shipping (P) Ltd. v. Jindal Stainless Ltd., (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11083

- Dapel Investment LLP, In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11180
- DBS Bank India Ltd. v. Ramcharan Co. (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11000
- DCS Techno Services (P) Ltd. v. RCC Infraventures Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11372
- Debock Builders (P) Ltd. v. MCA through Registrar of Companies, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10777
- Deccan Enterprises & Initiatives (P) Ltd. v. HBS Seaview (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10619
- Deepak Seth v. Moods Hospitality (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10611
- Design office Architects (P) Ltd. v. Patel reality (India) Ltd., (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 11145
- Design Plus Architecture v. Modex International Securities Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11058
- Dewesh Auto Creative Services (P) Ltd. v. A.K. Power Industries (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11600
- Dhanlaxmi Bank Ltd. v. SD Pharmacy (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11129
- Dheeraj Puri v. Ansal Housing Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10440
- Dheeraj Puri v. Ansal Housing Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10441
- Dheeraj Puri v. Ansal Housing Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10442
- Digicontent Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10899
- Digvijay Finlease Ltd. v. Mcleod Russel India Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11246
- Dileep KP, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11254
- Dileep KP, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11296
- Dileep KP, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11297
- Dileep KP, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11298
- Dilip Bafna HUF v. Vishnu Oil Mills (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11013
- Dinesh Gupta v. Craterzone (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11440
- Dinesh Kumar Jain v. Fantastic Buildcon (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10455

- Dinesh Sanitary Store v. Krishna Estate Developers (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10676
- Dinesh Sanitary Store v. Sikka Infrastructure (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10399
- Dinkar Commercial (P) Ltd. v. Cynosure Real Estates, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10402
- Divo Tv (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10786
- Divya Sharma v. Efferent Real Estate (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11037
- DJ Laboratories (P) Ltd. v. Kerala Medical Services Corpn. Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10795
- Dolphin Resources (P) Ltd. v. Mideast Integrated Steels Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11521
- DSC Motors (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11614
- Dugar Polymers Ltd. v. Waaree Energies Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11017
- Durable Retail (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10891
- Dynamic Cables Ltd. v. India Power Corpn. [Bodhgaya] Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11047
- *Dyno-Enpro Oil Field Chemicals (P) Ltd., In re*, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11272
- Eastman Infrastructure v. Simplex Infrastructures Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11101
- Easun-MR Tap Changes (P) Ltd. v. Aditya Vidyut Appliances Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10822
- EBPL Ventures (P) Ltd. v. Gannon Dunkerley & Co. Ltd., (Rajesh Sharma, Member (Judicial) and Kishore Vemulapalli, Member (Technical)), 2022 SCC OnLine NCLT 11019
- ECL Finance Ltd. v. Digamber Buildcon (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10547
- Edelweiss Assests Reconstruction Co. Ltd. v. Pawan Doot Estate (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10637
- Edelweiss Asset Reconstruction Co. Ltd. v. Angad Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10573
- Edelweiss Asset Reconstruction Co. Ltd. v. Bhisham Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10614
- Edelweiss Asset Reconstruction Co. Ltd. v. Chetan Leasing (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11021
- Edelweiss Asset Reconstruction Co. Ltd. v. Eastern Silk Industries Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10724
- Edelweiss Asset Reconstruction Co. Ltd. v. Gena Pharmaceuticals Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10946

- Edelweiss Asset Reconstruction Co. Ltd. v. Magad Realtors (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10600
- Edelweiss Asset Reconstruction Co. Ltd. v. Mehak Realteeh (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10598
- Edelweiss Asset Reconstruction Co. Ltd. v. Neeleshwar Mines & Minerals (India) (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10602
- Edelweiss Asset Reconstruction Co. Ltd. v. Rational Buildcon (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10549
- Edelweiss Asset Reconstruction Co. Ltd. v. Sachet Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10612
- Edelweiss Asset Reconstruction Co. Ltd. v. Superlative Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10616
- Edelweiss Asset Reconstruction Co. Ltd. v. Tulasi Refrigrators (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11646
- Elcon Elastomers (P) Ltd. v. Hanjer Biotech Energies (Vadodara) (P) Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 11149
- Elgin Electronics (P) Ltd. v. Tech Connect Services (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11222
- Elgin Road Services (P) Ltd., In re, (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10506
- EMAAR Developers Ltd., In re, (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11434
- Emami Realty Ltd. v. Canopy Projects Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11318
- Emami Realty Ltd. v. Lush Estates (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11334
- Emperos Infrastructure (P) Ltd. v. Earthcon Infrastructure (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11557
- Engineers v. Vector Projects (India) (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Madan B. Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 10659
- Enkay (India) Rubber Co. (P) Ltd. v. Sumeru Processors (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10587
- Enkay Electricals (P) Ltd. v. Paras Seasons Haven (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10572
- ESS ESS Footwears (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10512
- Eurobearings S.R.L. v. Eurobearings India (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11580
- Eurotainer S.A. v. Panoli Products (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11494

- EXA Powerflow India (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11185
- EYE Care Distributors v. Calix Life Sciences (P) Ltd., (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 11269
- Faheem Chishti v. Theon Pharmaceuticals Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11314
- Faihzan Khan v. LI Digital Payments (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10481
- Fankaar Interiors (P) Ltd. v. Hirise Hospitality (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11084
- Fareast Commedities Resources Ltd. v. Bilasraika Sponge Iron India (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 11033
- Fashion Equdation (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11648
- Faye Builders & Constructions (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10501
- FDS Mangement Services (P) Ltd., In re, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10634
- Federal Bank Ltd. v. MIR Realtors, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11591
- Ficus Polymers Ltd. v. M.K. Kuriachan, (Ashok Kumar Borah, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), 2022 SCC OnLine NCLT 11187
- Fidus Finance (P) Ltd. v. IIC Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10649
- Fine Chemical Industries v. Roshan Tin Printers (P) Ltd., (K.K. Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10622
- Finquest Financial Solutions (P) Ltd. v. Kanchan Nanubhai Desai, (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10788
- First Virasat Realcon (P) Ltd. v. DDPL Global Infrastructure (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11244
- Fiserv Solutions International (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10645
- Florind Shoes (P) Ltd., In re, (Ramalingam Sudhakar, President and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11615
- Furnace Mettaliks v. Rathi Steel & Power (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10669
- G. Rathinam v. ONCALL Medicare (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11443
- G4S Secure Solutions (India) (P) Ltd. v. Elite Township (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10661
- GAC Shipping (India) (P) Ltd. v. Classic Bottle (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10405

- GAC Shipping (India) (P) Ltd. v. Classic Bottle (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10404
- Gagan Fibres (P) Ltd. v. Sohrab Textile Mills Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11608
- Gajadantaya Properties (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10556
- Gamin Automation System LLP v. Oriental Veneer Products Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11113
- Gandhar Oil Refinery (India) Ltd. v. City Oil (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10729
- Gangadharan Bulk Movers (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10560
- Ganpati Energy (P) Ltd. v. Kharwali Steel (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11132
- Gautam Singhal v. Sandeep Mahajan, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11563
- GAV Developers (P) Ltd. v. Shubh Advisors (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11197
- GE Trading & Marketing Co. (P) Ltd. v. Registrar of Companies, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11456
- Geeta Chhabra v. G.L.M. Infratech (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11152
- Geo Source v. Phular Construction Co. (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11023
- George Varkey, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10848
- Giesecke & Devrient Ms India (P) Ltd. v. Smart Card IT Solutions Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11012
- Girish Parakh v. SR Fine Chem LLP, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11114
- Gitasha Khanna v. Aegis Value Homes Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11480
- Global Papcraft (P) Ltd. v. Registrar of Companies, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10771
- GMB Finvest (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10489
- GMV Engineerings (P) Ltd. v. SVE Engineerings (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11622
- Goodfaith Holding (P) Ltd. v. Ideal Real Estate (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10803
- Govind Mutha Itaf v. Sumanglam Cold Storage (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11539
- Govind Mutha v. Sumanglam Cold Storage (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11544

- GPR Resources (P) Ltd. v. Ponraghu, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11626
- Gradiant Wit O&M Services (P) Ltd. v. SRG Apparels Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10722
- *Grahadurai Saravana Chandra* v. *Roc*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11449
- Grasim Industries Ltd. v. WS Industries India Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11277
- Green Overseas v. Pearl Alloys (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10730
- Greentec Chemicals (P) Ltd., In re, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11453
- Guangzhou Seal Laser Rapid Prototype Co. Ltd. v. Schneider Prototyping India (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11386
- Guardian Finance (P) Ltd. v. Temple Leasing & Finance Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10920
- Gupshup Technology India (P) Ltd. v. Exclusife Technosoft (P) Ltd., (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11636
- Gurdas Exports v. Diamond Traexim (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10457
- GV Ravikumar v. SI Nathan, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11587
- Hardiya Corporate Services (P) Ltd. v. Dhanvarsha Advisory Services (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11409
- Harender Singh v. H.S. Power Projects (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11578
- Haris Chirakkatil, In re, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11459
- Harish Taneja v. Ashwani Arya, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10401
- HD Wire (P) Ltd. v. CMI Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10586
- HDFC Bank Ltd. v. Bina Jain, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10579
- HDFC Bank Ltd. v. Shachi Jain, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10575
- Heligo Charters (P) Ltd. v. Dhillon Aviation (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10823
- Hemant Khandelwal v. NHO Construction Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11551
- Hemant Kumat Godhani v. Home & Soul Inftarech (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10466

- Hesel Engineering (P) Ltd., In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11359
- Hi Tech Resource Management Ltd. v. Overnite Express Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10698
- Hi-Tech Casting & Engineers v. Autopal Industries Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10847
- High Grade Industries India (P) Ltd. v. K.K. Polycolour Asia Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10754
- Highland Alcho Beverages (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10550
- Highway Road Carriers (P) Ltd. v. Birla Tyres Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11072
- Himanshu Chahar v. Emaar MGF Land Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10444
- Himanshu Chahar v. Emaar MGF Land Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10445
- Hind Securities & Credits Ltd. v. Prayag Polytech (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10792
- Hindustan Cashew Products (P) Ltd. v. ROC, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11375
- Hindustan Zinc Ltd. v. Western Coalfields Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11011
- Hira Lal Pabbi v. Cabbana Infrastructure (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11200
- Hira Lal Pabbi v. Cabbana Infrastructure (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11435
- Hitachi Consulting India (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10531
- Hm Construction v. Ulltra Lifespace (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11248
- Hongkong & Shanghai Banking Corpn. Ltd. v. Kariwala Fashions (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11144
- Honour Engineering (P) Ltd. v. GMP Technical Solutions (P) Ltd., (K.K. Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10992
- Hotel Queen Road (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11570
- Howzat Games (P) Ltd., In re, (Ramalingam Sudhakar, C.J. (Retd.) President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10511
- Hyderabad Deccan UM v. UM Lohia Two Wheelers (P) Ltd., (Dharminder Singh, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11538
- *Hykon Power Electronics (P) Ltd., In re*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11355
- Hyline Mediconz (P) Ltd. v. Nandaloke Medical Centre (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11333

- *Iapetus Shipping* v. *Fontana Impex (P) Ltd.*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11584
- *Iapetus Shipping* v. *Fontana Impex (P) Ltd.*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11259
- *IBA/1325/2019, In re*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11576
- IBM India (P) Ltd. v. Presto Info Solutions (P) Ltd., (Abhi Ranjan Kumar Singh, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10632
- ICICI Bank Ltd. v. Birla Tyres Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11076
- ICICI Bank Ltd. v. Century Aluminium Manufacturing Co. Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10723
- ICICI Bank Ltd. v. Institute of Molecular Medicine, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11148
- ICICI Bank Ltd. v. Lakshmi Energy & Foods Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10748
- ICICI Bank Ltd. v. Mcnally Sayaji Engineering Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10710
- ICICI Bank Ltd. v. Mcnally Sayaji Engineering Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10711
- ICICI Bank Ltd. v. SR Foils & Tissue Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10684
- ICICI Prudential Venture Capital Fund v. Anand Divine Developers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10683
- IDBI Bank Ltd. v. Asian Natural Resources India Ltd., (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 11610
- *IDBI Bank Ltd.* v. *C.J. Davis*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11624
- *IDBI Bank Ltd.* v. *C.J. Davis*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11218
- IDBI Bank Ltd. v. Joy Broto Roy, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10937
- IDBI Bank Ltd. v. Manoj Toshniwal, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11240
- IDBI Bank Ltd. v. Subrata Roy Sahara, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10939
- IDBI Bank Ltd. v. Sunder Lal Dugar, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11123
- IDBI Bank Ltd. v. Sunita Bardia, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11124
- IDBI Bank Ltd. v. Vikram Bhawanishankar Sharma, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10819

- IDBI Trusteeship Services Ltd. v. Ashiana Landcraft Realty (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11217
- IDBI Trusteeship Services Ltd. v. Blue Blends (India) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10932
- *IDBI Trusteeship Services Ltd.* v. *Manoj Gaur*, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), <u>2022 SCC OnLine NCLT 10662</u>
- IFCI Ltd. v. Manoj Toshniwal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11095
- IFCI Ltd. v. Ramesh Chandra Bardia, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11093
- IFCI Ltd. v. Sunder Lal Dugar, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11090
- IL & FS Financial Services Ltd. v. Beigh Construction Co. (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11206
- IL & FS IIDC Fund v. Infrastructure Development Co. of Nagaland (P) Ltd., (Rohit Kapoor, Member (Judicial) and H.C. Suri, Member (Technical)), 2022 SCC OnLine NCLT 11490
- *IL&FS Financial Services Ltd.* v. *Sangam Business Credit Ltd.*, (Shyam Babu Gautam, Member (Technical) and R. Sucharitha, Member (Judicial)), <u>2022 SCC OnLine NCLT 11175</u>
- *Ilmi Kuuskaru* v. *Registrar of Companies*, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), <u>2022 SCC OnLine NCLT 11446</u>
- *Improve Vyapaar (P) Ltd.* v. *VVA Developers (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), <u>2022 SCC OnLine NCLT 10554</u>
- Ind Eco Ventures Ltd. v. Chendam Realty (P) Ltd., (Sucharitha R, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11479
- *India Glycols Ltd.* v. *Agrimas Chemicals Ltd.*, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), <u>2022 SCC OnLine NCLT 10869</u>
- *India Resurgence Fund Scheme I* v. *Jakhau Salt Co. (P) Ltd.*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), <u>2022 SCC OnLine NCLT 11597</u>
- India Resurgence Fund Scheme II v. Jakhau Salt Co. (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11625
- Indiabulls Commercial Credit Ltd. v. Teri Oat Estate (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10825
- *Indiabulls Housing Finance Ltd.* v. *Subhash Chandra*, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11010
- *Indian Bank* v. *Athena Demwe Power ltd.*, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), <u>2022 SCC OnLine NCLT 10412</u>
- *Indian Bank* v. *Nimitiya Hotel & Resorts Ltd.*, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), <u>2022 SCC OnLine NCLT 10692</u>
- Indian Bank v. Prasanna Dugar, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11209
- *Indian Bank* v. *Rajshree Dugar*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11211
- Indian Bank v. Reacon Engineers India (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11077

- *Indian Bank* v. *Regeena Jeppiaar Murali*, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 10821
- *Indian Bank* v. *S. Murali*, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11338
- *Indian Overseas Bank* v. *GBJ Hotels (P) Ltd.*, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11007
- Indian Overseas Bank v. Shree Murugan Flour Mills (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10849
- Indian Sugar Exim Corpn. Ltd. v. Mahakaushal Sugar & Power Industries Ltd., (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 10643
- *Indo-Fin Products (P) Ltd., In re*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10508
- *Indu Maheshwari* v. *Ansal Housing Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10430
- *Indu Maheshwari* v. *Ansal Housing Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), <u>2022 SCC OnLine NCLT 10431</u>
- *Indu Maheshwari* v. *Ansal Housing Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), <u>2022 SCC OnLine NCLT 10432</u>
- Indusland Bank Ltd. v. G.P. Realtors (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10751
- Infosoft Global (P) Ltd. v. GPT Sons (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11225
- Innovative Realtech (P) Ltd. v. Sunrise Probuild (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10569
- Innovative Tech Pack Ltd. v. Jeevan Polymers (P) Ltd., (Venkata Ramakrishna Badrinath Nandula, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 10685
- Intec Capital Ltd. v. Samana Roller Flour Mills Ltd., (Subrata Kumar Dash, Member (Technical) and Deep Chandra Joshi, Member (Judicial)), 2022 SCC OnLine NCLT 10851
- Intec Capital Ltd. v. Sat India Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11061
- Intec Capital Ltd. v. SRD Management Co. (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11640
- Intec Capital Ltd. v. Ten K Overseas Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11003
- Intec Capital Ltd. v. Vijay Kumar Singh, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11332
- Intesigns Interiors (P) Ltd. v. ROC, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10757
- Isith Prakash Gangooly v. Nugreen Energy (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11527
- Ispark Dataconnect (P) Ltd. v. Nextra Teleservices (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10536

- ITA Integrated Services (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10580
- ITA Interegrated Services (P) Ltd. v. Tarun Jain, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10581
- J Mohan Babu v. Ramya Outsourcing Solutions (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10834
- J.J. Automotive (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10526
- Jade E Services (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11186
- Jadu Nath Behura v. Mahavir Stone Crushing (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10461
- Jagran Vyapaar (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10905
- Jai Balaji Industries Ltd. v. Adhunik Corpn. Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11092
- Jai Durge Rice Mills (P) Ltd. v. ROC, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11410
- Jai Mata International (P) Ltd., In re, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10656
- Jai Prakash Chharia v. Maha Gayatri Hospitality (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 11387
- Jai Trading Co. v. Basantipur Tea Co. (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10576
- Jakson Engineers Ltd. v. UM Green Lighting (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10416
- Jakson Engineers Ltd. v. UM Green Lighting (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10417
- Jakson Ltd. v. Three C Universal Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10418
- Jammu & Kashmir Bank Ltd. v. Aman Hospitality (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10636
- Jammu & Kashmir Bank Ltd. v. Om Prakash Agrawal, (Shyam Babu Gautam, Member (Technical) and R. Sucharitha, Member (Judicial)), 2022 SCC OnLine NCLT 11598
- Jamna Dewashi v. Simplex Infrastructures Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10865
- Janak Global Resources (P) Ltd., In re, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11371
- Janico Aqua solutions (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10901
- Janico Aqua solutions (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11379

- Janki Vallabh Trading (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11181
- Jayant Gupta v. Anand Divine Developers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10589
- Jeco Agrovet (P) Ltd. v. Amrit Agrovet (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11080
- Jharkhand State Coop. Bank Ltd. v. Pintu Engineering Construction (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10830
- Jimna Dewashi Proprietor v. Simplex Infrastructures Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11271
- Jindal Logistics (P) Ltd. v. Fiscal (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10794
- Jindal Stainless Ltd., In re, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10485
- Jindal Stainless Steelway Ltd., In re, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10913
- JM Financial Asset Reconstruction Co. Ltd. v. Annu Mathew, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11053
- JM Financial Asset Reconstruction Co. Ltd. v. John Zachariah, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11042
- JM Financial Asset Reconstruction Co. Ltd. v. KG Paul, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10807
- JM Financial Asset Reconstruction Co. Ltd. v. Korah John, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11060
- JM Financial Asset Reconstruction Co. Ltd. v. Mathew John, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10745
- JM Financial Asset Reconstruction Co. Ltd. v. Midnapur Netting (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10826
- JM Financial Asset Reconstruction Co. Ltd. v. Reena Paul, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10708
- JM Financial Asset Reconstruction Co. Ltd. v. Susan Zachariah, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10719
- JMD Corporate India Logistics (P) Ltd. v. Purulia Metal Casting (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11100
- JNK Lifter (P) Ltd. v. Simplex Infrastructures Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10936
- Joginder Singh v. EHL Healthcare (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11015
- John Frederick Powath v. Dhanam Publications (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11232
- Johnson Lift (P) Ltd. v. Jewel Homes (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10998

- Jones Lang Lasalle Property Consultants (India) (P) Ltd. v. M.A. Leasing & Construction (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10976
- JSH Packagings v. Aditya Intersces (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11059
- JSM Investments Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10529
- Juhi Finalease (P) Ltd. v. Tirumala Realcon (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11169
- K Parameswaran Nair v. K.N. Narayanan Namboodiripad, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11032
- K. Valves & Tubes Engineers Service (P) Ltd. v. Samaypra Technosolution (P) Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10627
- K. Vijaya Kumar v. Power Finance Corpn. Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 11029
- K.K. Chandran v. Prime Habitats (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10863
- K.N. Chaudhury v. Arihant Plantations (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10784
- K.S. Enterprises v. Paari Chem Resources, (Rajesh Sharma, Member (Judicial) and Kishore Vemulapalli, Member (Technical)), 2022 SCC OnLine NCLT 10980
- K.T.S. Automotors (P) Ltd. v. Simplex Infrastructures Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11125
- K.V. Finance & Investment v. Vijay Shanthi Builders Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11644
- Kalibar Assoacites (P) Ltd. v. LVS Estates (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10439
- Kaliber Associates (P) Ltd. v. Iceberg Trading (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10918
- Kaliber Associates (P) Ltd. v. Renu Proptech (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10859
- Kalyankari Suppliers (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11360
- Kamal Bajaj v. Ninaniya Estates Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11412
- Kamal Luthra v. Mideast Integrated Steels Ltd., (Harnam Singh Thakur, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11540
- Kamiya & Co. v. Mystic Monk Designs (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11016
- Kamla Enterprises v. Shivswati Enterprises (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11305
- Kannan Kandasamy v. Dhanalakshmi Spinntex (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10835

- Kansei Technologies (P) Ltd. v. Seikodenki India (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10806
- Kapital Kraft Financial Services Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10555
- Karnani Minerals (P) Ltd. v. Angara Vanijya (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11321
- Karnataka Bank Ltd. v. Ecotech Enterprise (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10815
- KC Thomas v. Casino Hotels Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11471
- KC Thomas v. Casino Hotels Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11473
- KC Thomas v. Casino Hotels Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11474
- KEB Hana Bank v. Alectrona Energy (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10832
- Keller Ground Engineering India (P) Ltd. v. Simplex Infrastructures Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11226
- Kerala SEB Ltd. v. Ravindranath Narayana Roa, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11575
- Kerala State Coop. Bank Ltd. v. K Sivadas, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11139
- Kerala State Coop. Bank v. Babu George, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11250
- Kerala State Industrial Development Corpn. Ltd. v. Auto Friction Components India (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11599
- Keralainfoonune Com (P) Ltd. v. ROC, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10782
- Keralamedicity Medical Services (P) Ltd. v. ROC, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10798
- Kerry Indev Logistics (P) Ltd. v. Divineseair Logistics (P) Ltd., (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11510
- Keshav Enterprises v. Alupan Composite Panels (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10541
- Khadershah Infratech (P) Ltd. v. Beigh Construction Co. (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10800
- Khozim Yusuf Nagarwala v. Raj Buildhome (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10973
- Khushboo Agarwal v. Tulsaini Constructions & Developers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10411
- Kiyansh Creations (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11179

- *Kizhakkekara Kuriakose Jose, In re*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11049
- *Kizhakkekara Kuriakose Jose, In re*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11050
- KJ Paul v. PM Johny & Seaqueen Builders (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11426
- KK Medicare (P) Ltd. v. Mukati Hospital & Heart Institute, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11322
- Kkalpana Industries (India) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10888
- Korea Trade Insurance Corpn. v. Indo Alusys Industries Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10670
- Kosamattam Finance Ltd. v. Mangomeadows Agricultural Pleasure Land (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10904
- Kotak Mahindra Bank Ltd. v. Multiple Hotels (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10864
- KP Reliable Technique India (P) Ltd. v. Climax Overseas (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11030
- Krishna Kumar Agarwal v. Anand Divine Developers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10437
- Krishna Kumar Agarwal v. Anand Divine Developers (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10435
- Krithiga Sadeeshkumar v. Sensiple Software Solutions (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11571
- Krrish Realtech (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11513
- KT Mathew, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10744
- Kulwant Singh Kalsi v. Kalsi Engineers (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11432
- Kulwant Singh Kalsi v. Kalsi Pipes (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11188
- Kunnel Engineers & Contractors (P) Ltd. v. Ozone projects (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10721
- Kussum Chadha Ahuja v. C & C Towers Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10621
- L & T Finance Ltd. v. IRIS Health Services Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10977
- Laanza Waters (P) Ltd. v. G.K. Motel (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11315
- Landcraft Developers (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10505

- Laxmi Steels v. Adjoin Built & Developers (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11633
- Laxmi Steels v. Adjoin Built & Developers (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11634
- Laxmidhar Mohanty v. Simplex Infrastructure Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11162
- Laxmpati Balaji Infra (P) Ltd. v. Ramalingam Construction Co. (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10820
- Leo Ispat Ltd. v. Arjun Ispat India (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10667
- Leo primecomp (P) Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11620
- LIC Housing Finanace Ltd. v. Victory Infratech (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10593
- LIC Housing Finance Ltd. v. KV Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11501
- LIC Housing Finance Ltd. v. KV Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11629
- Lichfl Trustee Co. (P) Ltd. v. B Nirmal Kumar, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 10982
- Lichfl Trustee Co. (P) Ltd. v. B. Anand Kumar, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 10969
- LICHFL Trustee Co. (P) Ltd. v. Harshada Natesh Shinde, (Anuradha Sanjay Bhatia, Member (Technical) and Madan B. Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 10759
- *Lichfl Trustee Co. (P) Ltd.* v. *N. Rekha*, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11208
- LICHFL Trustee Co. (P) Ltd. v. Sunita Pandurang Shinde, (Shyam Babu Gautam, Member (Technical) and R. Sucharitha, Member (Judicial)), 2022 SCC OnLine NCLT 11034
- Lifestar Pharma (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10504
- Light Speed Trade & Consultancy (P) Ltd. v. Jinprabha Infrastructure Developments Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11253
- Limestone Commercial (P) Ltd. v. Aiglet Suppliers (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11204
- Logicon Engineers (P) Ltd. v. Gold Plus Glass Industry Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11508
- LS Publications (P) Ltd. v. Hooghly Printing Co. Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10926
- LSF 10 Rose Investments S.a.r.l. v. Rattanindia Finance (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11565
- Lukose Joseph, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11337

- M. Tech Solutions (India) (P) Ltd. v. Presto Info Solutions (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10568
- Macawber Beekay (P) Ltd. v. Coastal Energen (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10843
- Machino Transport v. Machino Finance (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11436
- Madan Lal Saran v. Mcnally Bharat Engineering Co. Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11022
- Madura Micro Finance Ltd. v. Credit Access Grameen Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10883
- Madurai Krishna network (P) Ltd. v. Akshaya Diginet Cable Vision (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10686
- Madurai Krishna network (P) Ltd. v. Akshaya Diginet Cable Vision (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10688
- Mahabali Innovative Technologies (P) Ltd., In re, (H.V. Subba Rao, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), 2022 SCC OnLine NCLT 10726
- Mahindra & Mahindra Financial Services Ltd. v. Delhi Baroda Road Corporate Carrier (P) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10596
- Mahindra & Mahindra Financial Services Ltd. v. Stan Auto (P) Ltd., (Ramalingam Sudhakar, C.J. (Retd.) President and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11018
- Mahindra Cie Automotive Ltd. v. Windals Auto (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10742
- Makaan.com (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11367
- Mam Chand Goel v. Uttar Development (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11560
- Mamram (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11376
- Maneck Navel Mulla v. Uniply Decor Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11528
- Manish Kumar v. Drishti India Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2023 SCC OnLine NCLT 1630
- Manish Madhukar Daterao v. Anand Divine Developers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10597
- Manju Dwivedi v. VCommission Media (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11064
- Manmath Resources [P] Ltd. v. Maithan Ispat Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10896
- Manmohan Singh Kalsi v. Kalsi Pumps (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11483
- Mannari Common Effluent Treatment Plant (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11317

- Manoj Matthew Koshy v. Arab Yoga Foundation, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11572
- Mansi Brar Fernandas v. Gayatri Infra Planers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10651
- Maple Overseas Trade (P) Ltd. v. Exotica Ventures (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11143
- Maraj Ali Rizvi v. JS Hospitality Service (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10459
- Master Trust Ltd. v. Future Colonizers & Construction Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10833
- Mauria Udyog Ltd. v. Likewise Marketing (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10984
- Medsource Healthcare (P) Ltd. v. Fortis Hospitals Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11631
- Meena Porwal v. Concept Horizon Infra (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10613
- Meeran Malik Abdul Akram v. Arasan Beedi Co. (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11472
- Messrs Soumi Enterprise v. Gammon Engineers & Contractors (P) Ltd., (Rajesh Sharma, Member (Technical) and Madan Bhalchandra Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 10938
- Mestech Services (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10537
- Mestech Services (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11385
- MH Enterprises v. Sanvisri Polysacks (P) Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 11130
- MIA Infrastructure (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11639
- Midhuna K.C., In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11045
- Milan Textiles Enterprise (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10952
- Miller Traders (P) Ltd. v. Acurate Traders (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11172
- Misty Meadows (P) Ltd. v. Cygnus Propbuild (P) Ltd., (Dharminder Singh, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10716
- Misty Meadows (P) Ltd. v. Vision Multiplex (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10714
- Mk Engineering v. PNK Automotive India (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10954
- Modland Wears (P) Ltd. v. Annies Apparel (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10599

- Mohanan TS, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11261
- Mohd. Abbas v. Suncity Project (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10543
- Mohd. Waqas v. Bharat Potteries Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10585
- Monalisha Khan v. Registrar of Companies, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11448
- Moria Tea Estate Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10548
- Mukesh Mohta v. Blue Sapphire Healthcares (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11433
- Mybox Technologies (P) Ltd. v. Multicity Digital Consortium (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10930
- Nadim Khan v. Satec Envir Engineering (I) (P) Ltd., (Rajesh Sharma, Member (Technical) and Madan Bhalchandra Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 10916
- Nagpur Nagarik Sahakari Bank Ltd. v. Greatwall Corporate Services (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10944
- Namita M. Vankawala, In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11523
- Nams Resorts (P) Ltd. v. ROC, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10874
- Narasimha Vara Prasad Anala v. Tirumalatirupati Global Infratech ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 11487
- National Karamcharis Finance & Development Corpn. v. ROC, (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11352
- Naya Bazar Chit Fund (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11377
- NCC Ltd. v. Khubchandani Hospitals (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10654
- Ncl Industries Ltd. v. Shapoorji Pallonji & Co. (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10958
- Neelkanth Medicare (P) Ltd. v. Azzura Pharmaconutrition (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11207
- Neeta Navin Nagda v. Anusmera Realty, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10951
- Newgen Specialty Plastics Ltd. v. Dor tech Doors India (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10940
- Nidhaan Enterprises v. Shah Housecon (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10902

- Nippon Life India Aif Management Ltd. v. Lake District Realty (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10961
- Niraj Jain v. Almond Infrabuild (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10701
- Nirja Enterprises Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10525
- Nishdin Distributors (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10486
- Nitin Bindlish v. Orris Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10400
- Nitya Electrocontrols (P) Ltd. v. VA Tech Wabag Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11115
- Noble Coop. Bank Ltd. v. Shivkala Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10469
- Nouf A1 Marwaai v. Arab Yoga Foundation, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11411
- NPT Packaging Ltd. v. Limeswood Developers (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10812
- Nrs Steel Traders LLP v. Campus Impex (P) Ltd., (Balraj Joshi, Member (Technical) and Rajasekhar V.K., Member (Judicial)), 2022 SCC OnLine NCLT 11275
- NU Calcutta Construction Co. v. Simplex Infrastructures Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10629
- NU Sri Shyam Pharmaceuticals (P) Ltd. v. Gems Care & Cure Health Centre (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11643
- Nuevosol Energy (P) Ltd. v. Sarkun Solar (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11486
- Nupur Finvest (P) Ltd. v. Unnati Fortune Holdings Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10464
- Nuvision Delhi (P) Ltd. v. Flywheel Logistics Solutions (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11329
- Oasis Overseas Exports (P) Ltd. v. Oasis Commercial (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10492
- Om Logistics Ltd. v. Mitashi Edutainment (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10890
- Omkar Assets Reconstruction (P) Ltd. v. Unilec Engineer, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10631
- Omkar Communication (P) Ltd. v. Welkin Telecom Infra (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10841
- Omkara Assets Reconstruction (P) Ltd. v. Madhuvan Tieup (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10608
- One Capitall Ltd. v. Home Builders & Infrastructures (P) Ltd., (Shyam Babu Gautam, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10949

- One Capitall Ltd. v. KD Lite Developers (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10957
- Open Sky Shopping v. Thea Online Services (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10959
- Oren Hydro Carbons (P) Ltd. v. Standard Chartered Bank, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11621
- Oriental Bank of Commerce v. AVJ Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10403
- Oriental Bank of Commerce v. Interdil Asia Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10618
- Oriental Bank of Commerce v. Isolux Corsan India Engineering & Construction (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11006
- Oriental Bank of Commerce v. Kolkata Conductor & Cable (P) Ltd., (Sucharitha R., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11627
- Oriental Bank of Commerce v. Sidhartha Buildhome (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11497
- Orris Projects (P) Ltd. v. Gnex Housing (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10674
- OSHO Garment Finishers & Launderers (P) Ltd. v. Charnock Hospitals (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10885
- Oxyzo Financial Services (P) Ltd. v. Saarp Non Woven India (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11131
- P Dot G Constructions (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11594
- *P.K. Abraham* v. *Camel Rubbers (P) Ltd.*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11247
- P.K. Abraham v. Camel Rubbers (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11255
- P.R. Creations (P) Ltd. v. Registrar of Companies, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11236
- Pacific Maintenance Services (P) Ltd. v. JDS Apparels (P) Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10828
- Padma Kumar Mampilly Rajan v. Athulya Info Media (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11216
- Padmakumar Mampilly Rajan v. Athulya Info Media (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11493
- Pallavi Gupta Thakur v. Jaipuria Buildcon (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10465
- Panasonic India (P) Ltd., In re, (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11365
- Pankaj Enterprises v. Kohinoor Tea Co. Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10804

- Pankaj Sabharwal v. Supertech Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11414
- Pankhuri Investments & Securities Ltd. v. Shreedhar Milk Foods Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10477
- Pardeep Cycle Industries v. Arpan International Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11628
- Parijat Som v. Lincoln Engineering (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11241
- Park Town Reality (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11004
- Parul Bhaveshbhai Mehta v. Eicher Motors Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11589
- Pat Credit Ltd. v. Wearit Global Mimited, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10873
- Patsys Consulting (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10897
- Paul Wurth India (P) Ltd., In re, (Ramalingam Sudhakar, President and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10908
- Pawan Garg v. Sewa Steels (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10845
- Pawan Kumar Goyal v. Mentor Home Loans India Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11190
- Pawan Sethi v. PCL Oil & Solvents Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11392
- Pawan Sethi v. PCL Oil & Solvents Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11652
- Pegasus Assets Reconstruction (P) Ltd. v. Raj Transmission Engineering Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11374
- PGS Global Forwarding India (P) Ltd. v. Orient Craft Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10999
- Phi Fininvest (P) Ltd. v. Eurotherm Hema Radiators India Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11249
- Phoenix Arc (P) Ltd. v. GPI Textiles Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11603
- Phoenix Arc (P) Ltd. v. Kerala Chamber of Commerce & Industries, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11116
- Pile Foundation Co. v. Brahmaputra Infrastructure Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10653
- Piramal Capital & Housing Finance Ltd. v. VME Properties (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11579
- PLG Construction (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11178

- PM Johny v. KJ Paul, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11425
- PNB Housing Finance Ltd. v. Adonis Buildtech (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10545
- PNB Housing Finance Ltd. v. Landcraft Projects (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10642
- PNB v. Rishi Ganga Power Corpn. Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10610
- Poonam Agarwal v. Kurinji Metals (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11393
- Poonam Agarwal v. Kurinji Metals (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11395
- Poonam Bhanushali v. Jindal Green Crop International (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10482
- Poonam Singh v. Susajjit Vastram (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11341
- Portasilo Bulk Handling (India) (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10709
- Posco India Processing Centre (P) Ltd. v. Nucleus Satellite Communication (Madras) (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11647
- Power 2 SME (P) Ltd. v. Uttam Strips Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10578
- PPG Asian Paints (P) Ltd. v. Harsh Speciality Coating (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11530
- Prabha Agarwal, In re, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10906
- Prabhat Marketing Co. Ltd. v. Tirrihannah Co. Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10715
- Prabhatam Advertising (P) Ltd. v. Panoptes India (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10779
- Pradeep Devichand Agarwal v. Dreams Construction (Pune) (P) Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10898
- Prafulla Shah v. Safetec Healthcare & Hygine (P) Ltd., (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10805
- Pragya Commodities (P) Ltd. v. Skylark (Properties) (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10986
- Prasant Gill v. Ansal Hi tech Township Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10428
- Prasant Gill v. Ansal Hi-Tech Township Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10427
- Prasanta Kumar Shit v. Karunamoyee Himghar (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11205

- Prateik Rao v. Ninaniya Estates Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11476
- Pratham Buildcon (P) Ltd. v. Prem Kumar Goel, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11555
- Preeti Srivastava v. Soho Foundation, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11213
- Prem Kanta Sharma v. Swion Buillders (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10910
- Prem Lal v. Ambrane India (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11549
- Prime Assetsource (P) Ltd. v. Aeries Technology Products & Strategies (P) Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10956
- Prism Securities (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10495
- Pritpal Singh Dua, In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11257
- Prognosys E Consulting India (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10884
- Promac Engineering Industries Ltd. v. Jaguar Overseas Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10601
- Prompt Enterprises (P) Ltd. v. Prasar Metal Engineering (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10872
- Provident Fund Commr. v. Ashok Kumar Dewan, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10539
- Pukhraj Ramnarayan & Co. v. Greenplus Construction (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11027
- Pulling & Lifting Machine (P) Ltd. v. Shriram Pistons & Rings Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11356
- Punam Makhni v. Diwakar Commercials (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11424
- Puneet Ramani v. Anand Divine Developers (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10595
- Punjab Furnance (P) Ltd. v. ROC, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11465
- Punjab National Bank International Ltd. v. Haldia coke & chemicals (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11295
- Punjab National Bank v. Dhiraj Saluja, (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11073
- Punjab National Bank v. Harneshwar Agro Products Power & Yeast (I) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10740

- Punjab National Bank v. Qutab Mercantile (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10443
- Punjab National Bank v. Reema Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11347
- Punjab National Bank v. Ritu Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11346
- Punjab National Bank v. Snehlata Saluja, (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11079
- Punjab National Bank v. Vallabh Textiles Co. Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11161
- Punjab National Bank v. Vivek Dugar Kohinoor (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10921
- Punjabi Accessories (P) Ltd. v. Kredo Beauty (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10567
- Purotech Merchants (P) Ltd. v. Topflow Constructions (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10948
- Purushotam Dass Niranjan Lal v. Knitcraft Apparels International (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11159
- Purushottam Lal v. Meenesh Contractor & Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10857
- QRG Enterprises Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11361
- Quick 2 Shelf Food Solutions (P) Ltd. v. TOVO Restaurants (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10737
- Qwikcilver Solutions (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11183
- R Josephin Lily v. Global Best Foundries (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11504
- R Kumar v. Marg Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10750
- R Sidharth & Co. (India) (P) Ltd. v. Registrar of Companies, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11413
- R. Tarkeshwar Narayan v. Horizon Buildcon (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10700
- Ra-ni Precast (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11601
- Rachna Singh v. Umang Realtech (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10591
- Radha Vyapar (India) (P) Ltd. v. RKKR Steels (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10853
- Raftech Multitraders (P) Ltd. v. Mangalnayak Shoppers (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11651
- Raghuleela Estates (P) Ltd. v. Kambala Hospitality (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11151

- Raghvir Singh Tiwana v. Baba Resorts (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11428
- Ragini Finance Ltd. v. Mcleod Russel India Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11120
- Rahul Kumar v. SAR Aviation Services (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10447
- Rahul Saehdeva v. Kewal Automobiles (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11437
- Rahul Traders v. Guardian Plasticote Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11118
- Rahul Tripathi v. Birchford Labs (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11454
- Rahul Tripathi v. Birchford Labs (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11475
- Rahul Tripathi v. Birchford Labs (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11512
- Raima Commodities (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10527
- Raiyan Hotels & Resorts (P) Ltd. v. Unrivalled Projects (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10955
- Raj Kumar Surana HUF v. My Preferred Transformation & Hospitality (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11110
- Rajasthan Financial Corpn. v. Amay Home Services Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10975
- Rajasvini Bhansali v. Sankheshwar Builders & Developers (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11339
- Rajat Mitra v. Perfact Color Digital Prints (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10693
- Rajbir Singh Goyat v. Rajesh Gupta, (Harnam Singh Thakur, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11444
- Rajbir Singh v. Diwakar Commercials (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11574
- Rajeev Kumar v. Marg Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10712
- Rajender Singh Rawat v. ROC, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10802
- Rajesh Grover v. Orris Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10414
- Rajiv Tiwari v. Umang Town Planner (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11307
- Raju Palanilkunnathil Kesavan, In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10878

- Rakesh Kumar Gupta v. Three C Facility Management (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11524
- Ram Charan Pal v. Marg Polytech (P) Ltd., (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 11381
- Rameshwar Sweets & Namkeens (P) Ltd. v. Tarun Kapoor, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11588
- Rameshwar Transport Co. v. Eusu Logistics India (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10917
- Randstad India (P) Ltd. v. Sical Mining Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11121
- Rangoli Resorts (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11566
- Rangoli Resorts (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11568
- Ranisagar Cement Co. Ltd., In re, (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10889
- Ranveer Kumar Patel v. S.P.S. Buildtech (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11378
- RAS Life Sciences (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11354
- RAS Life Sciences (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11399
- Rattan India Finance (P) Ltd. v. Cox & Kings Ltd., (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10989
- Ravi Luthra v. Vatika Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10925
- Ravinder Pal Singh Lamba v. Satkar Air Cargo Services (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10454
- RB Enterprises v. Radha Kishan Gobind Ram Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11492
- RBL Bank Ltd. v. Geeta Refinery (P) Ltd., (Anuradha Sanjay Bhatia, Member (Judicial) and Suchitra Kanuparthi, Member (Technical)), 2022 SCC OnLine NCLT 11071
- RBL Bank Ltd. v. Good-Day Foods (P) Ltd., (Pradeep Narhari Deshmukh, Member (Judicial) and Kapal Kumar Vohra, Member (Technical)), 2022 SCC OnLine NCLT 10762
- RBL Bank Ltd. v. KKN Holdings (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11054
- Reach International v. Altech Infrastructure (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10433
- Reach International v. Altech Infrastructure (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10434
- Realiable Finance Corpn. (P) Ltd. v. Nature India Communique Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11482
- Realpro Realty Soluions (P) Ltd. v. Sanskar Projects & Housing Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10462

- Redington India Ltd. v. Fanatic Systems (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11289
- Redington India Ltd. v. S Selvanayagam, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11001
- Redsky Technologies (P) Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 10903
- Registrar of Companies v. Assr Agro India Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11362
- Registrar of Companies v. Axes Multi Developers Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11284
- Registrar of Companies v. Ayushman Tie-Up (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11402
- Registrar of Companies v. Bds India Chemical Industries Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11288
- Registrar of Companies v. Embassy Sales (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11267
- Registrar of Companies v. Greenline Vyapaar (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11304
- Registrar of Companies v. Icore Apparels (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11224
- Registrar of Companies v. Icore Super Cement (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11228
- Registrar of Companies v. Indusglobal Consultancy (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11423
- Registrar of Companies v. Manikaran Advisory (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11400
- Registrar of Companies v. Manxine Agencies (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11397
- Registrar of Companies v. Nandlal Tradecom (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11421
- Registrar of Companies v. Onkar Commodities (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11309
- Registrar of Companies v. Pragati Goods (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11336
- Registrar of Companies v. Salputri Marketing (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11290
- Registrar of Companies v. Saradha Meditech (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11420
- Registrar of Companies v. Seabird Retails (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11270
- Registrar of Companies v. Shree Radhe Tea Plantation (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11485
- Registrar of Companies v. Statefield Distributors (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11481

- Registrar of Companies v. Sunplant Insurance Consultants (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11331
- Registrar of Companies v. Vivek Leisure Services Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11278
- Registrar of Companies v. Vivekshil Producer Co. Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11287
- Reliance Commercial Finance Ltd. v. Maximum Synthetics (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10743
- Reliance Commercial Finance Ltd. v. Sunar Jewels (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10687
- Reliance Value Services (P) Ltd. v. KGS Developers (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10756
- Reliance Value Services (P) Ltd. v. KGS Developers (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11252
- Religare Enterprises Ltd. v. Ligare Aviation Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10546
- Religare Finvest Ltd. v. Strategic Credit Capital (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10594
- Renault Nissan Automotive India (P) Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 11363
- Resurgent India Capital Advisory (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11357
- Rhydburg Pharmaceuticals Ltd. v. Sanyog Healthcare Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10553
- Richifield Packaging (P) Ltd. v. Mep Infrastructure Developers Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10981
- Robo Silicon (P) Ltd. v. Viraj Projects India (P) Ltd., (Rajesh Sharma, Member (Technical) and Madan Bhalchandra Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 11103
- Rock & Storm Bottlers (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10496
- Rohit Gudwani v. Ronnie Finance Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11522
- Romesh Chandra Grover v. Paramount Coaching Centre (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11489
- Royal Engineering Consultancy (P) Ltd. v. Pawan Kumar Sharma, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11586
- RS Earthmovers (P) Ltd. v. ROC, (Harnam Singh Thakur, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10866
- RSI (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10945
- Rudra Buildwell Constructions (P) Ltd. v. PSA Impex (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11301

- Rupesh Kambo v. Anand Divine Developers (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10697
- S. Muralidharan v. RoC, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11500
- S. Paneerselvam v. Mouli Spinner Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11189
- S. Paneerselvam v. Mouli Spinner Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11203
- S. Pawandeep Singh v. Lotus Mechnotech (P) Ltd., (Harnam Singh Thakur, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11552
- S.C. Ahuja v. Kashish Developers Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11320
- Sabari Rubber (P) Ltd., In re, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10533
- Sachin Dhiman v. Ajnara Realtech Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10870
- Sachin Jain v. SBA Industries (P) Ltd., (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11094
- Safeguard Finance Ltd. v. MHG Land Stocklist (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10606
- Saffron Propmart Consultancy (P) Ltd. v. Euphoria Sports City (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10438
- Saffron Propmart Consultancy (P) Ltd. v. Euphoria Sports City (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10702
- Sahal Food Products (P) Ltd. v. Rancy Construction (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11558
- Sahal Food Products (P) Ltd. v. Raney Construction (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11556
- Sahil Dhingra v. Orient Craft Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11496
- Salom Electronics India v. Lava International Lmt., (Bachu Venkat Balaram Das, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10983
- Samir Prasad Cheitri v. Ischolar Education Service (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10542
- Samkit Naresh Shah v. Jagannath Craneways (P) Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11141
- Sammarth Overseas & Credits (P) Ltd. v. Mahadev Profiles (P) Ltd., (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 10736
- Sampark Land & Builders (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10990
- Sandeep Gupta, In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10988

- Sandeep Singh Bakshi v. Registrar of Companies, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10763
- Sanfield India Ltd. v. Simplex Infrastructures Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11043
- Sanghavi Movers Ltd. v. Bridge & Roof Co. (India) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10799
- Sanjay Malik v. Celestial Estate (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11632
- Sanjay Pagrani v. U.S. Hospitality (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11273
- Sanjay Sodhi v. Cinema Ventures (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10739
- Sanjeev Jhunjhunwal v. Red Oak Holdings (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11442
- Sanjeev Jhunjhunwala v. Idea Vintrade (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11415
- Sanjeev Jhunjhunwala v. Manas Distributors (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11467
- Sanjeev Jhunjhunwala v. Sanskriti Composites (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11466
- Sanjib Kumar v. Vardhaman Estate & Developers (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10626
- Sankalp Agarwal v. Holiday Triangle Travel (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11401
- Sankalp Agarwal v. Timeless Trips (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11488
- Sankalp Agarwal v. Triconnect Holidays (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11452
- Sarah Qureshi v. GB Bakers Industries (P) Ltd., (Ramalingam Sudhakar, President and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 11463
- Saraswati Offset Printers (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11191
- Saraswati Securities (P) Ltd. v. MHG Land Stocklist (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10607
- Saravana Distributors v. Prostar Textile Mill (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10860
- Saroj Kabra v. Elin Electronics Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10868
- Saruchi Enterprises (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11195
- Satec Envir Engineering (India) (P) Ltd. v. Renaissance Corpn. Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11112

- Satish Gopaiakrishna Pillai v. Savute Textiles (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11262
- Satish Kumar v. Venusstar Hospitality (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11562
- Satshree Auto (P) Ltd. v. Registrar of Companies, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10609
- Saxena Multispeciality Hospital Private v. Tulip Multispeciality Hospital (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11408
- SBI v. A Vasudevan, (Ramalingam Sudhakar, President and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11002
- SBI v. Abhijeet Ferrotech Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10882
- SBI v. Alijo Joseph, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11280
- SBI v. Alphonsa Joseph, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11344
- SBI v. Amma Woods (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11258
- SBI v. Arjun Chemicals (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11065
- SBI v. Ashish Mahindru, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10640
- SBI v. B Balasubramaniam, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11075
- SBI v. B Rajesh, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11068
- SBI v. Bhushan Energy Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10471
- SBI v. Bhushan Steel Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10694
- SBI v. Bindya Saleesh, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11062
- SBI v. Chinnarappa Hima Reddy, (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 10974
- SBI v. Coastal Energen (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10953
- SBI v. Dhanalakshmi, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11074
- SBI v. Dhiraj Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10933
- SBI v. Dinesh Kumar Basia, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10666

- SBI v. Dinesh Soin, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11044
- SBI v. Ganesan Natarajan, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11291
- SBI v. Gurjeet Singh Johar, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10458
- SBI v. Gurmeet Sodhi, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11349
- SBI v. Ishita Halder, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11138
- SBI v. Jerly Lijo, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11024
- SBI v. Joicy Laji, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11303
- SBI v. Jose M.M., (Ashok Kumar Borah, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), 2022 SCC OnLine NCLT 11140
- SBI v. Kissan Riceland (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10943
- SBI v. Krishan Kumar Basia, (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10647
- SBI v. Laji Joseph, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11650
- SBI v. Lijo Joseph, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11302
- SBI v. Mamta Kishore Apparao, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10603
- SBI v. Manoj Jayaswal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11088
- SBI v. Manoj Kumar Agarwal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11133
- SBI v. Manoj Toshniwal, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10768
- SBI v. Mastana Foods (P) Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10478
- SBI v. Metenere Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10479
- SBI v. Mona Jagatramka, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11645
- SBI v. MS Balaji, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11082
- SBI v. Neeraj Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11108
- SBI v. Niharika Devi Dinodiya, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11154

- SBI v. Om Prakash Pandey, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11156
- SBI v. P.K. Balasubramanian, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10842
- SBI v. Palani G. Periyasamy, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10780
- SBI v. Pankaj Lohariwal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11227
- *SBI* v. *Prakash Pundlik Shenvi*, (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), <u>2022 SCC OnLine NCLT 11040</u>
- SBI v. Preethy Alijo, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11300
- SBI v. Prismack Biotechics Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10893
- SBI v. Prismack Biotechnics Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10894
- SBI v. Priti Bajaj, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11230
- SBI v. R Andal, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11069
- *SBI* v. *R Sarabeswar*, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11105
- SBI v. R.K. Agarwal, (Bhaskara Pantula Mohan, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), 2022 SCC OnLine NCLT 11097
- SBI v. Raheena, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11165
- SBI v. Raj H Eswaran, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11256
- SBI v. Rajesh KS, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10728
- SBI v. Raman Gupta, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10450
- SBI v. Ramesh Chander Agarwala, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11229
- SBI v. Ramesh Chandra Bardia, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10772
- SBI v. Ramesh Kumar Agarwal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11153
- SBI v. Ramkumar, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11306
- SBI v. RCK Vallal, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10850
- SBI v. Reema Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10929

- SBI v. Ritu Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11107
- SBI v. Saber Paper Board (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11147
- SBI v. Saber Papers Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11605
- SBI v. Sahil Mittal, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10468
- SBI v. Saleesh K Satheesh, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 11056
- SBI v. Sandip Kumar Bajaj, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11231
- SBI v. Satish Kumar Soin, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11046
- SBI v. SAV Steels (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10877
- SBI v. Shantanu Jagdish Prakash, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10463
- SBI v. Simhapuri Energy Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 10707
- SBI v. Snehlata Saluja, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11109
- SBI v. Sonal Mittal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11137
- SBI v. Sudip Bijay Dutta, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10881
- SBI v. Sundar Lal Dugar, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10775
- SBI v. Suresh Kumar Patni, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10713
- SBI v. Tejinder Singh Saini, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11155
- SBI v. Vijay Pal Garg, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10652
- SBI v. Vijayakumar, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11310
- SBI v. Vindyavasini Steel Products (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Madan B. Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 11335
- SBI v. Vinod Kumar Mittal, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11035
- SBI v. Vishal Goel, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10677
- SBI v. Zaheer En, (Ashok Kumar Borah, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), 2022 SCC OnLine NCLT 11264

- SBM Bank (India) Ltd. v. Feedback Energy Distribution Co. Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10574
- Seedfarms Incubators (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10510
- Seema Luthra v. V-Qube Trade Audit Services LLP, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11369
- Servo Packaging Ltd. v. Lakade Polyfabs Industries Private, (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10909
- Sesa International Ltd. v. Avani Towers (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11142
- Setya Builders (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10808
- Sevenstrata IT Services (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10809
- SGS Stockinvest (P) Ltd. v. ROC, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11585
- Shahi Real tech (P) Ltd. v. Celebration City Projects (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10577
- Shamugavel Mills (P) Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11358
- Shamugavel Mills (P) Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11366
- Shapoorji Pallonji & Co. (P) Ltd. v. Ozone Projects (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10858
- Sheel Auto Industries (P) Ltd., In re, (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11048
- Sheetal Kumar Kothari v. Prithviraj Spinning Mills (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10774
- Shethia Erector's & Material Handlers Ltd. v. LSML (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10950
- Shib Shankar Rungta v. Weaverly Jute Mills (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11146
- Shimping Technology (P) Ltd. v. Fenexa Technology (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10617
- Shire Biotech India (P) Ltd., In re, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10558
- Shiv Charan Rastogi v. Ocean Seven Buildtech (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10927
- Shiva Graphite Resources (P) Ltd. v. Action Ispat Power (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10588
- Shivalik Medico (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10475
- Shooniya Traders (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10497

- Shree Keshav Agro (P) Ltd. v. Varadharaja Foods (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11345
- Shree Marketing v. VHM Industries Ltd., (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10769
- Shree Vinay Finvest (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10522
- Shreeshyam Metaliks (P) Ltd. v. Concast Steel & Power Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10770
- Shreyansh Professionals Ltd. v. Registrar of Companies, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11031
- Shriram City Union Finance Ltd. v. Shuttle Car India (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10995
- Shubham Chemicals & Solvents Ltd. v. RCHEM Industries (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11353
- Sical Iron ore Terminals Ltd. v. EDAC Engineering Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11618
- Sical Logistics Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11612
- Siemens Financial Services (P) Ltd. v. Rakesh Saxena, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10563
- Siemens Financial Services (P) Ltd. v. Ravi Kumar Jain, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10765
- Siemens Financial Services (P) Ltd. v. Smitha Ajith, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10678
- Siemens Financial Services (P) Ltd. v. Tangi Rajdev Patro, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11324
- Simplex Castings Ltd. v. Cimmco Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10996
- Simran Kaur v. Entertainment City Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10673
- Singhania International Ltd. v. Sham Udyog Ltd., (Subrata Kumar Dash, Member (Technical) and Deep Chandra Joshi, Member (Judicial)), 2022 SCC OnLine NCLT 10942
- Sintra Ltd., In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11325
- SITI Networks Ltd. v. Visionary Business Administration (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10671
- SKN Haryana City Gas Distribution (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10530
- Skylark Industries (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10514
- Skystep Trading Ltd. v. Sanco Industries Ltd., (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11519
- Small Industries Development Bank of India v. Tirupur Plaza Hotel (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11026

- Solitare Capital India v. Vipul Sez Developers (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11380
- Solitex Chem v. Bombay Rayon Fashion Ltd., (Rajesh Sharma, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10887
- Sonia Forging (P) Ltd. v. Mass Metals (P) Ltd., (Deepti Mukesh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11548
- Sony Pictures Networks India (P) Ltd., In re, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10503
- Soumi Enterprise v. Gammon Engineers & Contractors (P) Ltd., (Rajesh Sharma, Member (Judicial) and Madan Bhalchandra Gosavi, Member (Technical)), 2022 SCC OnLine NCLT 11104
- South Indian Bank Ltd. v. G Palani G Periasamy, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10735
- Spacewood Furnishers (P) Ltd. v. Supertech Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11542
- Sparta Security & Allied Solution (P) Ltd. v. Langley Apparel India (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10856
- SR Engineering v. BHEL, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10421
- SRC Chemicals (P) Ltd. v. MCL Global Steel (P) Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10734
- SRC Realtors (P) Ltd. v. Ganga Kavery Constructions (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11404
- Srei Equipment Finance Ltd. v. Samsara Energy Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11242
- SREI Infrastructure Finance Ltd. v. LI Digital Payments (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10682
- SRF Ltd. v. Birla Tyres Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11202
- Sri Rani Satiabasan (P) Ltd. v. Ambootia Tea Exports (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10733
- Sri Shamugavel Mills (P) Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11368
- Srinivasa Garment (P) Ltd. v. CIT, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11611
- SRL Metaliks Ltd. v. ADICO Forge (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 10967
- SS Information Systems (P) Ltd. v. HI-Commands Tech India Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11055
- Star Pet Trading (P) Ltd., In re, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10582
- Starlight Holdings (P) Ltd. v. MHG Land Stocklist (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10689

- STCI Finance Ltd. v. Man Infraprojects Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11235
- STCI Finance Ltd. v. Patil Construction & Infrastructure Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11238
- Steel Products Ltd. v. A2Z Infra-Engineering Services Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10767
- Steelfabs Consolidated (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11176
- Stuti Chandhok v. Ferrous Infrastructure (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10681
- Suasth Health Care Foundation, In re, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10867
- Subham Goodwill (P) Ltd. v. Monet Vyapaar (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10814
- Sudeep Pharma (P) Ltd. v. Celogen Pharma (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Madan B. Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 10964
- Sudha Mithal v. CHD Developers Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11441
- Sugam Vanijya Holdings (P) Ltd. v. SCM Silks (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10846
- Sugirda Dinakar v. GFM Retail (P) Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11507
- Sulpa International v. Savute Textiles (P) Ltd., (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), 2022 SCC OnLine NCLT 10783
- Sun International Flower Co. Ltd. v. Fresh Connections (P) Ltd., (Kapal Kumar Vohra, Member (Technical) and Ashok Kumar Borah, Member (Judicial)), 2022 SCC OnLine NCLT 10732
- Sundew Finance (P) Ltd. v. Ideal Real Estates (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10965
- Sundrm Consultants (P) Ltd. v. Three C Properties (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10663
- Sunil Kumar Agarwal v. Rancy Construction (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11559
- Sunil Kumar v. Nesa India Producer Co. Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10535
- Sunil Miglani v. Sky Scraper Infra projects (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11417
- Sunil Singhal v. Frisco Fab Dying & Printing (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11429
- Sunlarge (P) Ltd. v. H.L. Tech Fabrics Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10592
- Sunrise Industries India Ltd. v. EDAC Engineering Ltd., (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 10583
- Suntara Fragrances (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10911

- Super Print Services v. Xalta Food & Beverages (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10635
- Supreme Nonwovens Industries (P) Ltd. v. Godspeed Clothing (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11330
- Supriya Sahni v. Vatika Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11418
- Surendra Kumar Joshi v. Rei Agro Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11281
- Suresh Kumar Agarwal, In re, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 10912
- Suresh Kumar v. Technofab Engineering Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10624
- Suresh Narayan Singh v. Tayo Rolls Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11606
- Suresh Narayan Singh v. Tayo Rolls Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11607
- Suresh Narishi Vora v. Spenta Enclave (P) Ltd., (Rajesh Sharma, Member (Judicial) and Madan Bhalchandra Gosavi, Member (Technical)), 2022 SCC OnLine NCLT 10997
- Suresh Thekkedath Padmanabhan v. Cargo International India (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11450
- Surinder Singh v. Achintya Healthcare (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11388
- Surinder Singh v. Achintya Healthcare (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11389
- Surinder Singh v. Achintya Healthcare (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11390
- Surinder Singh v. Achintya Healthcare (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11422
- Sushil Kumar Ganeriwala v. Chinamara Properties (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11464
- Sushil Kumar v. Suman Villas (P) Ltd., (Subrata Kumar Dash, Member (Judicial) and Harnam Singh Thakur, Member (Technical)), 2022 SCC OnLine NCLT 11039
- Sushil Parasrampuria v. Sundar Commercials (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11445
- Suzlon Gujarat Wind Park Ltd. v. Maruti Wind Park India (P) Limite, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10971
- SVTI Infras (P) Ltd. v. VA Tech Wabag Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11057
- Swapnadip Mahapatra v. Sapling Agrotech (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11283
- Swastik Pipe Ltd. v. Faridabad Stampings (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 10979
- Swift Mail Communication v. Iriisnit Communication (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 11536

- Swift Securitas (P) Ltd. v. Entertainment City Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10476
- Syndicate Bank v. Him Steel (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10467
- Syndicate Bank v. Visa Drugs & Pharmaceuticals (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10691
- Taransha Financial Services Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10499
- Targray Technology International Inc. v. Alectrona Energy (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10747
- Tarsem Ruby v. Ojas Medical Services (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11518
- Tarun Khanna v. Deltronix India Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10429
- Tata Capital Financial Services (P) Ltd. v. Boothalingam, (S. Ramathilagam, Member (Judicial) (Retd.) and Anil Kumar B, Member (Technical)), 2022 SCC OnLine NCLT 10816
- Tata Capital Financial Services Ltd. v. Bina Choudhary, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10928
- Tata Capital Financial Services Ltd. v. Kishan Lal Choudhary, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10915
- Tata Capital Financial Services Ltd. v. Rakesh Bhatnagar, (Dharminder Singh, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), 2022 SCC OnLine NCLT 10168
- Tata Capital Financial Services Ltd. v. Savitri Devi Choudhary, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10855
- Tata Capital Financial Services Ltd. v. Sunil Kumar Choudhary, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11194
- Tata Teleservices (Maharashtra) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10515
- Tata Teleservices (Maharashtra) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10517
- TCI Express Ltd. v. Vinayak Manutrade (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10793
- TCM Sports Management (P) Ltd. v. SPR Global Sports (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11122
- *Tea Time Ltd., In re*, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10544
- *Tech Sharp Engineering (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), <u>2022 SCC OnLine NCLT 10773</u>
- *Tehseen Khan, In re*, (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 10720
- Teltroy Vinimay (P) Ltd., In re, (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11111
- Thermo Systems (P) Ltd. v. Crest logistics & Engineers (P) Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10718

- Thyssenkrupp Materials Trading Asia (P) Ltd. v. La Tim Sourcing (India) (P) Ltd., (Anuradha Sanjay Bhatia, Member (Technical) and Suchitra Kanuparthi, Member (Judicial)), 2022 SCC OnLine NCLT 11311
- Tictok Skill Games (P) Ltd., In re, (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 11427
- Tirupati Infrastructure (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10498
- TJ Stratsource LLP v. ROC, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11451
- TLS Agros India (P) Ltd., In re, (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10502
- Touchstone Holdings (P) Ltd., In re, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10679
- TR Sadannanda Bhat v. Petron Engenering Construction Ltd., (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 11623
- Trane Technologies India (P) Ltd. v. Unity Appliances Ltd., (Suchitra Kanuparthi, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 11160
- Transcend Electronics (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11184
- Trend Flooring (P) Ltd. v. Vasisht Agencies (P) Ltd., (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11529
- UCO Bank v. Ashok Kumar Kejriwal, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11292
- UCO Bank v. Bhumya Tea Co. (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10717
- UCO Bank v. Rajesh Pandey, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10741
- UCO Bank v. Sarwan Kumar Kejriwal, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11245
- *Udaivir Singh* v. *Keep in Touch Clothing (P) Ltd.*, (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Prasad Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11525
- *Udayraj Patwardhan* v. *Laxmi Vilas Bank*, (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), <u>2022 SCC OnLine NCLT 10646</u>
- *Udayraj Patwardhan* v. *Laxmi Vilas Bank*, (Ramalingam Sudhakar, President and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10648
- *Udeeksha Nangia* v. *Sana Raeltors (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10422
- *Udeeksha Nangia* v. *Sana Realtors (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10423
- Ugro Capital Ltd. v. Century Metal Recycling Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11091
- Ulltra Lifespace (P) Ltd. v. Satra Properties (India) Ltd., (Pradeep Narhari Deshmukh, Member (Judicial) and Kapal Kumar Vohra, Member (Technical)), 2022 SCC OnLine NCLT 10993

- Umbrella Infocare (P) Ltd. v. Superkisan ECommerce (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11543
- *Unimax International* v. *Soho Infrastructure (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10460
- *Union Bank of India Ltd.* v. *Jyoti Ashok Jindal*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10705
- *Union Bank of India Ltd.* v. *Rohit Ashok Jindal*, (H.V. Subba Rao, Member (Judicial) and Chandra Bhan Singh, Member (Technical)), 2022 SCC OnLine NCLT 10706
- *Union Bank of India* v. *Atul Punj*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), <u>2022 SCC OnLine NCLT 10628</u>
- *Union Bank of India* v. *Bala Chhabra*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), <u>2022 SCC OnLine NCLT 10650</u>
- *Union Bank of India* v. *Dheeraj Wadhawan*, (Suchitra Kanuparthi, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), 2022 SCC OnLine NCLT 11164
- *Union Bank of India* v. *Kapil Wadhawan*, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10837
- Union Bank of India v. Lokshakti Sugar & Allied Industries Ltd., (Rajesh Sharma, Member (Technical) and Madan Bhalchandra Gosavi, Member (Judicial)), 2022 SCC OnLine NCLT 10778
- Union Bank of India v. PKS Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11613
- *Union Bank of India* v. *Sushant Chhabra*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10644
- *Union Bank of India* v. *Verinder Kumar Chhabra*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), <u>2022 SCC OnLine NCLT 10660</u>
- *Union of India* v. *Century Communication Ltd.*, (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11509
- *Union of India* v. *J.B. Bhasin*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11327
- Union of India v. Kumar Aggarwal & Associates, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11391
- Union of India v. Mohan India (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11554
- Union of India v. Naraingarh Sugar Mills Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11198
- *Union of India* v. *Partha Chakraborti*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), <u>2022 SCC OnLine NCLT 11239</u>
- *Union of India* v. *Sampati Lal Bohra*, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), <u>2022 SCC OnLine NCLT 11455</u>
- *Union of India* v. *Suman Chadha*, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11382
- *Union of India* v. *Suman Chadha*, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11503

- *Union of India* v. *Suman Chadha*, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11505
- *Union of India* v. *Suman Chadha*, (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11561
- United Bank of India v. Purple Advertising Services (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10633
- Unnati Fortune Holding Ltd. v. Taad Global Infrastructure (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10630
- Upaj Buildcon (P) Ltd. v. Debashish Nanda, (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 11299
- UR Castings & Alloys (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10490
- *Usha Sehgal* v. *Ferrous Infrastructure (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), <u>2022 SCC OnLine NCLT 11637</u>
- V. Bala Subramanian v. Mist Avenue (P) Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10470
- VA Realcon (P) Ltd. v. Trans Globe Textiles Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11491
- Vaddineni Devasena, In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10960
- Vadim Infrastructure (P) Ltd. v. RoC, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11403
- Vajra IOT v. Navayuga Infotech (P) Ltd., (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Veera Brahma Rao Arekapudi, Member (Technical)), 2022 SCC OnLine NCLT 11135
- Valentine Anthony Pareria v. Ecoworks Biotech Ltd., (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11506
- Valmont Structures (P) Ltd. v. Siemens Gamesa renewable Power (P) Ltd., (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11036
- Value Ideas Investment Services (P) Ltd. v. Oneview Corporate Advisors (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 10934
- Vandana Infratech (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 11177
- Varun Kumar v. Shreeom Prime Foods (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11009
- Vasan Health Care (P) Ltd. v. Meera Arun, (R. Sucharitha, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), 2022 SCC OnLine NCLT 11595
- Vasundhara Industries v. Deejay Dynamix Explosives (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 11157
- Vee Kay Traders v. V.D. Concrette Flooring (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11373

- Veesons Energy Systems (P) Ltd., In re, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 11199
- Veetee Metals (P) Ltd. v. ROC, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11458
- Venus Buildtech India (P) Ltd. v. Senbo Engineering Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11340
- Victory Transformers & Switchgears Ltd., In re, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 11590
- Vidhi Vidhan Engineers v. KRL Waste Management (Haridwar) (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11233
- Vikram Kapur v. Atlas Cycles (Haryana) Ltd., (Ramalingam Sudhakar, President and Avinash Kumar Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10604
- Vikram Kumar Seth, In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11350
- Vimal Kumar Dhall v. OSHO Forge Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11343
- Vinod Kr. Sharma v. TSF Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11439
- Viom Infra Ventures Ltd. v. Bahula Infotech (P) Ltd., (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11070
- Vipin Garg v. Nahar Industrial Enterprises Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10831
- Viren Ganeriwala v. Bangbhumi Realtors (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11460
- Viren Ganeriwala v. Gita Reality Projects (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11468
- Viren Ganeriwala v. Shiw Housing (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11470
- Viren Ganeriwala v. Vandevi Housing (P) Ltd., (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), 2022 SCC OnLine NCLT 11462
- Virendar Singh v. Santosh Ahluwalia, (Deep Chandra Joshi, Member (Judicial) and Raghu Nayyar, Member (Technical)), 2022 SCC OnLine NCLT 11469
- Virtue Financial Services (P) Ltd. v. Imperia Structures Ltd., (Deepti Mukesh, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10456
- Vishal Engineering Co. v. Lexus India Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10605
- Vishal Pratap Singh v. ECO Green Buildtech (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10639
- Vishambar Dayal Sole v. Newtech Buildhome (P) Ltd., (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), 2022 SCC OnLine NCLT 10924
- Vision Multiplex (P) Ltd. v. Starlite Builders (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10571

- Vistra ITCL (India) Ltd. v. Ansal urban Condominiums (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 10658
- VMS Equipment (P) Ltd. v. Primose Inftatech (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10675
- Volkswagen Finance (P) Ltd. v. Kelvin Recruiters (P) Ltd., (Abni Ranjan Kumar Sinha, Member (Judicial) and Hemant Kumar Sarangi, Member (Technical)), 2022 SCC OnLine NCLT 10483
- Volkswagen Finance (P) Ltd. v. SKBM Mining Projects (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10725
- Volkswagen Finance (P) Ltd. v. Zenica Cars India (P) Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 10987
- VRJ Traders (P) Ltd., In re, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), 2022 SCC OnLine NCLT 10731
- Wadpack (P) Ltd. v. Bombay Rayon Fashions Ltd., (Kapal Kumar Vohra, Member (Technical) and P.N. Deshmukh, Member (Judicial) (Retd.)), 2022 SCC OnLine NCLT 10787
- Waltair Coal (P) Ltd. v. Prakash Industries Ltd., (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11316
- Warrendale Technology Services India (P) Ltd., In re, (Bachu Venkat Balaram Das, Member (Judicial) and L.N. Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10524
- Wedoria Technologies (P) Ltd. v. Notional Systems (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10900
- Weexcel Technologies (P) Ltd. v. Excel Infocom (P) Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 10565
- White Water Foods (P) Ltd., In re, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), 2022 SCC OnLine NCLT 11102
- Wise Life India Developer & Employer (P) Ltd. v. Registrar of Companies, (Rajesh Sharma, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 11384
- Wishwa Mittar Bajaj v. Shipra Estate Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11478
- Witmans Industries (P) Ltd. v. Ram Charan Co. (P) Ltd., (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10963
- Worldwide Metals (P) Ltd. v. J.P. Engineers (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), 2023 SCC OnLine NCLT 1628
- Xindeco Resources (Singapore) (P) Ltd. v. Wearit Global Ltd., (Rajasekhar V.K., Member (Judicial) and Balraj Joshi, Member (Technical)), 2022 SCC OnLine NCLT 11038
- *Xylem Water Solutions India (P) Ltd.* v. *Balicon Engineering & Technologies (P) Ltd.*, (R. Sucharitha, Member (Judicial) and Sameer Kakar, Member (Technical)), 2022 SCC OnLine NCLT 10839
- *Xylem Water Solutions India (P) Ltd.* v. *Coastal Energen (P) Ltd.*, (S. Ramathilagam, Member (Judicial) (Retd.) and B. Anil Kumar, Member (Technical)), 2022 SCC OnLine NCLT 10829
- Yadubir Singh Sajwan v. Som Resorts (P) Ltd., (Dharminder Singh, Member (Judicial) and Sumita Purkayastha, Member (Technical)), 2022 SCC OnLine NCLT 11532
- Yamuna Techno Consultants LLP v. Scaleban Equipments (P) Ltd., (Madan B. Gosavi, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2022 SCC OnLine NCLT 11573

- Yes Bank Ltd. v. Brinda Jajoo, (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11167
- YES Bank Ltd. v. Hindustan Thermal Projects Ltd., (P.S.N. Prasad, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11534
- Yes Bank Ltd. v. Niryat Sam Apparels (India) (P) Ltd., (Deepti Mukesh, Member (Judicial) and Virendra Kumar Gupta, Member (Technical)), 2022 SCC OnLine NCLT 10446
- Yes Bank Ltd. v. Tulip Hotels (P) Ltd., (Shyam Babu Gautam, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), 2022 SCC OnLine NCLT 10570
- Yes Bank Ltd. v. Varoon Jajoo, (Abni Ranjan Kumar Sinha, Member (Judicial) and Avinash K. Srivastava, Member (Technical)), 2022 SCC OnLine NCLT 10875
- Yukti Securities (P) Ltd. v. Mimo Technologies (P) Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Narender Kumar Bhola, Member (Technical)), 2022 SCC OnLine NCLT 11285
- Zipsure General Insurance Ltd. v. Ritesh Prakash Adatiya, (Suchitra Kanuparthi, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), 2022 SCC OnLine NCLT 10991

Securities Appellate Tribunal

- Abans Commodities (I) (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1504
- Abans Commodities (P) Ltd. v. Securities & Exchange of India, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1537
- Abhishek Rajesh Mehta v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1568
- Abhishek Tiwari v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1507
- Akshaya Infrastructure (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1489
- Anil Kumar Dhawan v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1509
- Anil Kumar Poddar v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1456
- Anupama Parashar v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1549
- Arvind Babulal Goyal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1461
- Arvind Singhal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1556
- Ashok Dayabhai Shah v. SEBI, (Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1460
- Ashok Dayabhai Shah v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1512
- Ashroj Credit India (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1515
- Aspire Emerging Fund v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1469

- Balaji Commodity Futures (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1550
- Baldevsinh Vijaysinh Zala v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1491
- Banhem Stock Broking (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1534
- Banhem Stock Broking (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1535
- Barduar Tea & Timber Co. Ltd. v. Calcutta Stock Exchange, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1495
- Beejay Investment & Financial Consultants (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1442
- Beejay Investment & Financial Consultants (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1454
- Bharat N atwarlal Patel v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1559
- Bhushan Power & Steel Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1472
- Bijal Shah v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1526
- Bipin Kabra v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1567
- Bombay Dyeing & Manufacturing Co. Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1482
- Bombay Dyeing & Manufacturing Co. Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1483
- Brickwork Ratings India (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1478
- Capital Mars v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1501
- Cash Cow Broking & Advisory Solutions v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1467
- Cash Cow Broking & Advisory Solutions v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1468
- Chandra Prakash v. SEBI, (Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1516
- Chandra Prakash v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1517
- Chandra Prakash v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1518
- Chandra Prakash v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1519
- CIL Commodities (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1562

- Comtrade Commodities Services Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1536
- Devendra Kumar Sharma v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1487
- *Dharmendra Kumar Jain* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1554
- *Dhiren Dharamdas Agrawal* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1531
- *Dhruv Agrawal* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1555
- Dilip Mehta v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1560
- Escorts Heart Institute & Research Centre Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1471
- Fastmoney Advisory Services LLP v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1500
- Fern Healthcare (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1544
- Future Corporate Resources (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1462
- Future Corporate Resources Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1463
- Geetaben Joshi v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1476
- Girija Banerjee v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1475
- Girraj Kishor Agrawal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1477
- HDFC Bank Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1532
- Henal Patel v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1539
- Hybrid Financial Services Ltd. v. BSE Ltd., (Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1541
- Hybrid Financial Services Ltd. v. BSE Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1540
- *Immix Trade (P) Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1453
- Inventure Growth & Securities Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1443
- *Inventure Growth & Securities Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 1444</u>
- *Inventure Growth & Securities Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 1458</u>

- Jagadish Vital v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1498
- Jatin Chawla v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1524
- Jatin Chawla v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1552
- Jatin Chawla v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1553
- *Jyoti Kalra* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1505
- *Jyoti Munver* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1513
- *Kaashyap Technologies Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 1481</u>
- Kalpana Dilip Mehta v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1561
- Karuturi Subrahmanya Chowdary v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1528
- Ketan Bharat Parekh v. SEBI, (Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1538
- KSS Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1506
- Madhu Chanda v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1452
- Mahendra Sagarmal Fagania v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1566
- Maltiben Lalitbhai Gandhi v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1502
- Malvinder Singh v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1479
- Manish Lalwani v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1510
- Manish Lalwani v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1511
- Manoj Agarwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1525
- Manoj Agarwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1527
- Metex Marketing (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1522
- Metex Marketing (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1523
- Moksh Surendra F agania v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1565

- Mukesh Chauradiya v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1445
- Mukesh Chauradiya v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1446
- Mukesh Chauradiya v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1447
- Namdeo Kisan Tajane v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1564
- Pankaj Kumar v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1530
- Pinnacle Market Investment Advisory (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1529
- *Piyush Kumar Sharma* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1546
- *Piyush Kumar Sharma* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1547
- *Pooja Arvind Goyal* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1451
- *Pooja R. Tikmani* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1480
- Prashant Boorugu v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1490
- Pravin Champalal Jain v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1450
- Quadeye Trading v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1548
- Quasar India Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1494
- Raghunandan Capital (P) Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1497
- Rajiv Maheshwari v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1542
- Rajkumar Saraf v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1449
- Rakesh Girdharlal Gajera v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1470
- Rakesh Gupta v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1484
- Remsons Industries Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1486
- Riddhi Siddhi Gluco Biols Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1455
- Rohit Mansukhani v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1499

- Royal Orchid Hotels Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1545
- S.K. Chowdhary v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1503
- Samir Jain v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1514
- Sandeep Tulsiram Agarwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1485
- Santosh Singh Karki v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1520
- Satish Kumar Dubey v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1521
- SEBI v. Neha Nilesh Patil, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1459
- SEBI v. Zenith Steel Pipes & Industries Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1457
- SecureKloud Technologies Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1488
- Sham Sadhuram Gandhi v. SEBI, (Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1464
- Share India Commodity Brokers (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1557
- Shivris Resources (P) Ltd. v. SEBI, (Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1448
- Shree Pushkar Chemicals & Fertilisers Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1474
- Shubro Sankha Das Sarma v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1543
- Sorabh Mahesh Gupta v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1508
- Soumen Mitra v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1551
- Sparrow Asia Diversified Opportunities Fund v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1466
- Subash Agarwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1465
- Sundershan Singh Jamwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1492
- Sundershan Singh Jamwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1493
- Sushil Global Commodities (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1563

Tetsuya Takano v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1533

Vanya Jain v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1558

Vikas Rajpal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1496

Vistra Itcl India Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1473

To get this list regularly join our:-

Telegram Channel - https://t.me/scconline

Follow us:-

LinkedIn - https://in.linkedin.com/company/scconline - https://www.instagram.com/scconline / Instagram

Twitter - https://twitter.com/scconline

- https://www.youtube.com/user/thescconline YouTube Facebook - https://www.facebook.com/scc.online











